

# ORISSA HIGH COURT

## FILING REPORT AS ON :19/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBA/0000041/2022	KUSUM DHAL VS KHANDELWAL STEEL AND PIPES	HARMOHAN DHAL VS	// ( //
2	BLAPL/0012649/2022	BHIKU@BRAJAMOHAN PATTANAYAK VS STATE OF ODISHA	ADITI HOTA VS	//0 ADDL.SPL.JUDGE, TALCHER(Anugul ) Spl/0000017/2022
3	BLAPL/0012650/2022	BIRBAHADUR TANTY VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	PLANTSITE /65 /2022 2ND A.D.J.,ROURKELA(Sundargarh) Spl/0000009/2022
4	BLAPL/0012651/2022	SUSHANTA TOPPO VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	KUTRA /144 /2022 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000155/2022
5	BLAPL/0012652/2022	AMAYA KUMAR BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	//0 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000021/2022
6	BLAPL/0012653/2022	SARAT @ PABITRA KUMAR SAHOO VS STATE OF ODISHA	BISWAJIT SAHOO VS	SARANAKUL /51 /2022 J.M.F.C.,ODAGAON(Nayagarh ) GR/0000112/2022
7	BLAPL/0012654/2022	KISHORE KUMAR RAY VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	JAGATPUR /99 /2013 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000357/2013
8	BLAPL/0012655/2022	DILLIP KUMAR BEHERA VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	JAGATSINGPUR /252 /2020 FTSC, JAGATSINGHPUR(Jagatsinghapur ) CT/0000118/2020
9	BLAPL/0012656/2022	FUCHU LOHAR VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	POTTANGI /145 /2022 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000132/2022
10	BLAPL/0012657/2022	BIBEKANANDA BEHERA @ BIBEK BEHERA VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	BETNOTI /336 /2021 J.M.F.C., BETANATI(Mayurbhanj) CT/0000970/2021
11	BLAPL/0012658/2022	BHARAT RAMKRUSHNA SURADAKAR VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	KALIMELA /131 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000075/2022

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12	BLAPL/0012659/2022	MITHU @ MITAN GURU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /476 /2021 SPECIAL JUDGE (NDPS),KHURDA(Khordha ) TR/0000152/2021
13	BLAPL/0012660/2022	KESAB BEHERA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	PURUSHOTTAMPUR /366 /2022 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),PURUSHOTAMPUR(Ganjam) GR/0000341/2022
14	BLAPL/0012661/2022	SHANTILATA DAS VS STATE OF ODISHA	BISWORANJAN SWAIN VS	RAJNAGAR /382 /2021 DIST.&SESSIONS JUDGE,KENDRAPARA(Kendrapara ) ST/0000017/2022
15	BLAPL/0012662/2022	KANDHUNI BEHERA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	PURUSHOTTAMPUR /366 /2022 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),PURUSHOTAMPUR(Ganjam) GR/0000341/2022
16	BLAPL/0012663/2022	PAPU @ PUMP @ BISHAL PATRA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	SAHADEV KHUNTA /159 /2021 S.D.J.M.,BALASORE(Baleshwar) CT/0000421/2021
17	BLAPL/0012664/2022	CHANDRA BHANU MEHER VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda ) 2(A)CC/0000037/2022
18	BLAPL/0012665/2022	LADU @ SARBESWAR ROUT VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /239 /2022 J.M.F.C.,KHANDAPARA(Nayagarh ) GR/0000233/2022
19	BLAPL/0012666/2022	HARI HARIJAN VS STATE OF ODISHA	ANJAN KUMAR JENA VS	DABUGAM /95 /2021 J.M.F.C,UMERKOTE(Nabarangapur ) GR/0000347/2021
20	BLAPL/0012667/2022	MD. VAARISH @ RAJ @ WARISH HAZAM VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BADMAL /205 /2022 J.M.F.C.,JHARSUGUDA(Jharsuguda ) CT/0002492/2022
21	BLAPL/0012668/2022	SAMBARIA DAS VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	PURUSHOTTAMPUR /147 /2019 A.D.J.,CHATRAPUR(Ganjam) ST/0000168/2019
22	BLAPL/0012669/2022	BRUNDABAN @ CHHUTA BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	barpalli /358 /2021 SPECIAL JUDGE,BARGARH(Bargarh ) Spl/0000057/2021
23	BLAPL/0012670/2022	NARENDRA DAS	ANIRUDHA DAS	GONDIA /86 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	JMFC, GONDIA(Dhenkanal)
24	BLAPL/0012671/2022	STATE OF ODISHA NARAYAN RAUTA	PITAMBAR BEHERA	GR/0000166/2022 / /0
		VS	VS	DISTRICT & SESSIONS JUDGE,BERHAMPUR(Ganjam)
25	BLAPL/0012672/2022	STATE OF ODISHA TAPAN DEO	BIDESH RANJAN BEHERA	2(A)CC/0000018/2022 RARUAN /86 /2022
		VS	VS	S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(Mayurbhanj)
26	BLAPL/0012673/2022	STATE OF ODISHA BASANTA DAS	S.S.RAY (2)	CT/0000348/2022 SHERAGADA /241 /2022
		VS	VS	SPL. JUDGE(POCSO), BERHAMPUR(Ganjam)
27	BLAPL/0012674/2022	STATE OF ODISHA KUNDAN KUMAR	S.S.RAY (2)	Spl/0000116/2022 / /0
		VS	VS	SPECIAL JUDGE, SUNDARGARH(Sundargarh)
28	BLAPL/0012675/2022	STATE OF ODISHA BUDU KHILLA	JUGALA KISHORE PANDA	Spl/0000021/2022 CHITRAKONDA /28 /2020
		VS	VS	SPECIAL JUDGE,MALKANGIRI(Malkangiri )
29	BLAPL/0012676/2022	STATE OF ODISHA NABINA HARIJAN @ KHURA	RAJIB LOCHAN PATTNAIK	TR/0000026/2020 UMERKOTE /181 /2022
		VS	VS	A.D.J.,NAWARANGPUR(Nabarangapur )
30	BLAPL/0012677/2022	STATE OF ODISHA RAMESH SEMERLOKA	RUDRA NARAYAN PARIJA	TR/0000036/2022 BARGAON /67 /2020
		VS	VS	J.M.F.C.,RAJGANGPUR(Sundargarh)
31	BLAPL/0012678/2022	STATE OF ODISHA BONU SINGH	ANJAN KUMAR BISWAL	GR/0000239/2020 BADSAAHI /149 /2022
		VS	VS	A.D.J.,BARIPADA(Mayurbhanj)
32	BLAPL/0012679/2022	STATE OF ODISHA ROMAN BAGARTI	ASHOK KUMAR PATTNAIK	ST/0000330/2022 K.SINGHPUR /52 /2021
		VS	VS	A.D.J.,RAYGADA(Rayagada )
33	BLAPL/0012680/2022	STATE OF ODISHA ROHITASHYA SAHU	JAGABANDHU SAHU	CT/0000036/2021 PAIKMAL /5 /2022
		VS	VS	S.D.J.M.,PADAMPUR(Bargarh )
34	BLAPL/0012681/2022	STATE OF ODISHA KALIA SINGHARI @ TALUCCHA NITYANANDA MOHANTY	PRASAD PRADHAN	GR/0000025/2022 PURI TOWN /90 /2022
		VS	VS	S.D.J.M.,PURI(Puri)

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
35	BLAPL/0012682/2022	STATE OF ODISHA SANKAR MALLIK VS	SATYABRATA PANDA VS	GR/0000580/2022 KANTAMAL /47 /2022 ADDL. SESSION JUDGR- CUM- SPL. JUDGE, KANTAMAL(Baudh )
36	BLAPL/0012683/2022	STATE OF ODISHA DAITARI MAHAKUD VS	BIBEKANANDA MAHAPATRA VS	Spl/0000012/2022 / /0 ADDL SESSIONS JUDGE CUM SPL JUDGE, JAJPUR ROAD(Jajapur )
37	BLAPL/0012684/2022	STATE OF ODISHA PEDRA LIMA VS	JUGALA KISHORE PANDA VS	2(A)CC/0000005/2022 / /0 2ND ADJ,CUTTACK(Cuttack)
38	BLAPL/0012685/2022	STATE OF ODISHA DEEPAK GOUDA VS	BABITA SAHU VS	2(A)CC/0000001/2020 MUDULIPODA /9 /2020 SPECIAL JUDGE,MALKANGIRI(Malkangiri )
39	BLAPL/0012686/2022	STATE OF ODISHA PANKAJINI PATRO VS	ARUN KUMAR MISHRA VS	TR/0000043/2020 KORAPUT TOWN /130 /2018 ( )
40	BLAPL/0012687/2022	STATE OF ODISHA SK. MUSHRUDDIN @ MUSHIR VS	PRABHU PRASANNA BEHERA VS	// CYBER CRIME AND ECONOMIC OFFENCES /36 /2022 ( )
41	BLAPL/0012688/2022	STATE OF ODISHA KATA MALIKA VS	AMLAN SHAKTI PAUL VS	// INFOVALLY UPD BHUBANESWAR /112 /2022 2ND ADJ CUM SPL JUDGE,BHUBANESWAR(Khordha )
42	BLAPL/0012689/2022	STATE OF ODISHA KALIA @ PRANAKRUSHNA BEHERA VS	AMULYA RATNA PANDA VS	TR/0000203/2022 SINGLA /194 /2020 ( )
43	BLAPL/0012690/2022	STATE OF ODISHA SILU @ ASHUTOSH KAR VS	AMITAV TRIPATHY VS	// NAYAGARH /196 /2022 ( )
44	BLAPL/0012691/2022	STATE OF ODISHA ANANDA MISHRA VS	AMULYA RATNA PANDA VS	// / /0 ( )
45	BLAPL/0012692/2022	STATE OF ODISHA ASLAM KHAN @ BABU VS	SAKTI PRASAD DAS VS	// JATNI P.S. /419 /2022 ( )
		STATE OF ODISHA		//

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46	BLAPL/0012693/2022	MANTU MAHAKUD VS STATE OF ODISHA	SURAJ MOHANTY VS	//0 () //
47	BLAPL/0012694/2022	ARUNA PRADHAN VS STATE OF ODISHA	PRONOY MOHANTY VS	//0 () //
48	BLAPL/0012695/2022	KUBERA @ PRADEEP SETHI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /331 /2021 () //
49	BLAPL/0012696/2022	RANJIT BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /471 /2022 () //
50	BLAPL/0012697/2022	MANASH SAHOO VS STATE OF ODISHA	RASHMIKANTA MAHALIK VS	//0 () //
51	BLAPL/0012698/2022	SUBASH BHOI VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	SINDHIKELA PS /184 /2022 () //
52	BLAPL/0012699/2022	ASWINI MAJHI @ BHUNDURU VS STATE OF ODISHA	NILAKANTHA DAS VS	BARGAON /67 /2020 () //
53	BLAPL/0012700/2022	SANTOSH BEHERA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	SATYABADI /211 /2022 () //
54	BLAPL/0012701/2022	SRIDHAR PRADHAN VS STATE OF ODISHA	SAMVIT MOHANTY VS	CHANDAKA P.S. /68 /2022 () //
55	BLAPL/0012702/2022	MITHUN SWAIN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 () //
56	BLAPL/0012703/2022	SUGYANI PAHAN VS STATE OF ODISHA	SURYAKANTA DASH VS	KHALLIKOTE /676 /2022 () //
57	BLAPL/0012704/2022	SUBARNA KUMAR MALLICK	TIRTH KUMAR SAHU	PHULBANI SADAR /141 /2022

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		VS	VS	()
58	BLAPL/0012705/2022	STATE OF ODISHA PRAKASH JANI	SURYAKANTA DWIBEDI	// DASPALLA /102 /2021
		VS	VS	()
59	BLAPL/0012706/2022	STATE OF ODISHA JAGANNATH SINDERI	TUKUNA KUMAR MISHRA	// POTTANGI /32 /2020
		VS	VS	()
60	BLAPL/0012707/2022	STATE OF ODISHA RAKSHIT	RAMDAS ACHARY	// EOW,BHUBANESWAR /9 /2022
		VS	VS	()
61	BLAPL/0012708/2022	STATE OF ODISHA SHYAM TANDI	BIJAYA KUMAR RAGADA	// BURLA /270 /2022
		VS	VS	()
62	BLAPL/0012709/2022	STATE OF ODISHA GOLEKH SETHI	JAYAKRISHNA MOHAPATRA	// BANSADA /331 /2021
		VS	VS	()
63	BLAPL/0012710/2022	STATE OF ODISHA SAHIL SUNYANI	S.S.RAY (2)	// SUNDARGARH TOWN /22 /2021
		VS	VS	()
64	BLAPL/0012711/2022	STATE OF ODISHA JOGI @ JAGI @ SUBASH CHANDRA JAYASINGH	DEEPAK KUMAR MOHAPATRA	// CHANDAPUR /174 /2022
		VS	VS	()
65	BLAPL/0012712/2022	STATE OF ODISHA BASUDEV BAIRAGI	MANORANJAN PADHY	// MACHHKUND /86 /2022
		VS	VS	()
66	BLAPL/0012713/2022	STATE OF ODISHA RAKESH	MANORANJAN PADHY	// MACHHKUND /31 /2022
		VS	VS	()
67	BLAPL/0012714/2022	STATE OF ODISHA WIKI BOJI @ BAJA WIKI	RAJIB LOCHAN PATTNAIK	// MOTU /1 /2021
		VS	VS	()
68	BLAPL/0012715/2022	STATE OF ODISHA MOJESH GAMANGO	MANORANJAN PADHY	// BADAGADA /196 /2019
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	BLAPL/0012716/2022	STATE OF ODISHA SAMIR PANDA VS	SMRUTI RANJAN MOHAPATRA VS	// BALLIGUDA /260 /2022 ()
70	BLAPL/0012717/2022	STATE OF ODISHA SIVA SINGH VS	NITYANANDA PANDA VS	// //0 ()
71	BLAPL/0012718/2022	STATE OF ODISHA BABULA KHOSLA VS	NIRANJAN BANERJEE VS	// KHANTAPADA /43 /2021 ()
72	BLAPL/0012719/2022	STATE OF ODISHA BULU @ BRAJABANDHU SAMANTARAYA VS	AKSHAYA KUMAR SAHOO VS	// DELANGA /90 /2017 ()
73	BLAPL/0012720/2022	STATE OF ODISHA ARIF SHA VS	RAMANI KANTA PATTANAIAK VS	// CUTTACK SADAR /423 /2022 ()
74	BLAPL/0012721/2022	STATE OF ODISHA PAPU @ PRAVAKAR RANSINGH VS	AKSHAYA KUMAR SAHOO VS	// DELANGA /90 /2017 ()
75	BLAPL/0012722/2022	STATE OF ODISHA SK.SAHABUDDIN @ SAJAN VS	BIJAYA KUMAR RAGADA VS	// KISSANNAGAR PS /143 /2022 ()
76	BLAPL/0012723/2022	STATE OF ODISHA TANGURU GIRI VS	ALOK KUMAR PANDA VS	// MAHULPADA /2 /2021 ()
77	BLAPL/0012724/2022	STATE OF ODISHA ISMAIL KHAN VS	ROHIT RANJAN RAY VS	// BALIANTA P.S. /354 /2022 ()
78	BLAPL/0012725/2022	STATE OF ODISHA LAXMAN AVINASH BHOIR @ LAXMAN BHOIR VS	BIBHU PRASAD CHHUALSINGH VS	// BISSAMCUTTACK /50 /2022 ()
79	BLAPL/0012726/2022	STATE OF ODISHA SUBASINI SAHU VS	BHABANI PRASAD PRADHAN VS	// HARABHANGA /52 /2022 ()
		STATE OF ODISHA		//

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80	BLAPL/0012727/2022	DURBASA GOUDA VS STATE OF ODISHA	S.S.RAY-2 VS	AMBADOLA /23 /2020 () //
81	BLAPL/0012728/2022	G. PURUSHOTTAM RAO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RAYAGADA G.R.P. /16 /2022 () //
82	BLAPL/0012729/2022	ANAND MISHRA @ ANANDA MISHRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //
83	BLAPL/0012730/2022	RATAN SAHA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	PAPERMETLA P.S. /20 /2022 () //
84	BLAPL/0012731/2022	KUBERA NAIK VS STATE OF ODISHA	BASANTA KUMAR DAS VS	PARJANG /102 /2020 () //
85	BLAPL/0012732/2022	MANU DURIA VS STATE OF ODISHA	MANORANJAN PADHY VS	POTTANGI /26 /2020 () //
86	CMAPL/0000779/2022	G.M., O.S.F.C. VS STATE OF ORISSA	ADV. VS	// () //
87	CMAPL/0000780/2022	SUJAYA SHANKAR SINGH DEO VS PUSPA KUMARI DEVI	SANTOSH KUMAR SAMANTARAYA VS	// () //
88	CMAPL/0000781/2022	SANJAY KU.DASH VS UNION OF INDIA.	MANOJ KUMAR MOHANTY VS	// () //
89	CMP/0001335/2022	RAHUL KUMAR AGRAWAL VS KAMAL AGRAWAL	PRASANTA KUMAR SATAPATHY VS	// CIVIL JUDGE (SD),BARGARH(Bargarh ) CS/0000087/2017
90	CMP/0001336/2022	SHIBA @ SIBA SANKAR PATRA VS ICICI BANK LTD.	MANMAYA KUMAR DASH VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha ) CS/0000146/2017
91	CMP/0001337/2022	SULOCHANA LENKA	SUDHANSU SEKHAR JENA	//



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
92	CMP/0001338/2022	SECRETARY,GENERAL ADMINISTRATION DEPARTMENT HARIHAR NAYAK	BIBHUTI KESHARI BISWAL	//
		VS	VS	//
93	CMP/0001339/2022	PURNA CHANDRA NAYAK RAJENDRA KUMAR MISHRA	LAXMAN PRADHAN	CIVIL JUDGE (SD),NILAGIRI(Baleshwar) CS/0000092/2019
		VS	VS	//
94	CMP/0001340/2022	MONORAMA MISHRA NIRMALA NANDA	RABI NARAYAN BEHERA	CIVIL JUDGE (SD),BOUDH(Baudh ) CS/0000046/2008
		VS	VS	//
95	CMP/0001341/2022	MEERA KUMARI THAKURA MEHER	DEBASIS TRIPATHY	CIVIL JUDGE (SD),ANGUL(Anugul ) CS/0000349/2015
		VS	VS	//
96	CMP/0001342/2022	LAIBANA MEHER S.K.ABUBAKAR SIDIQUE	UMA CHARAN MISHRA	CIVIL JUDGE (JD),BARPALI(Bargarh ) CS/0000019/2014
		VS	VS	//
97	CONTC/0007853/2022	SAIFA KHATOON SURESH KUMAR ROUT	ADV.	()
		VS	VS	//
98	CONTC/0007854/2022	SANJAY KUMAR ,IAS SUSHIL KUMAR NAYAK	ADV.	()
		VS	VS	//
99	CONTC/0007855/2022	SANJAY KUMAR SINGH,IAS RASHMITA DEY	adv.	()
		VS	VS	//
100	CONTC/0007856/2022	DR. DULALSEN JAGADEV, C.D.M.O., BALASORE K.RABINDRA KUMAR PATRA	SARATHI JYOTI MOHANTY	()
		VS	VS	//
101	CONTC/0007857/2022	SUSHIL KUMAR LOHANI,IAS NARENDRA KUSULIA	ADV.	()
		VS	VS	//
102	CONTC/0007858/2022	ASWATHY S., I.A.S. SURESH KUMAR MOHAPATRO	ADV.	()
		VS	VS	//

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103	CONTC/0007859/2022	ANU GARG, I.A.S. NIRUPAMA KHAMARI VS	ADV. VS	// // 0
104	CONTC/0007860/2022	ARATI AHUJA MAHANANDA MAHALIK VS	ADV. VS	// // 0
105	CONTC/0007861/2022	RUPA ROSHAN SAHOO MADHAB BAIRAGI VS	ADV. VS	// // 0
106	CONTC/0007862/2022	MAHENDRA KUMAR BHUYAN, ENGNR. IN CHIEF, WATER RESOURCES, ODISHA, BBSR. GOURAHARI KUNDA VS	SUBHASREE MOHANTY VS	// // 0
107	CONTC/0007863/2022	SUBHRA MOHANTY, G.MK., ORISSA STATE AGRICULTURE AND MARKETING BOARD JNANENDRA NATH MOHANTA VS	ADV VS	// // 0
108	CONTC/0007864/2022	DEORANJAN KUMAR SINGH, PRINCIPAL SECY., TO GOVT., HOME DEPT KALINGA INSTITUTE OF MINING ENGINEERING AND TECHNOLOGY, BIRENIPADA VS	AKSHAY KUMAR PANDEY VS	// // 0
109	CONTC/0007865/2022	BASANTA KUMAR PRADHAN,B.M.,ANGUL SAUMYA RANJAN PANDIT VS	AMIT PRASAD BOSE VS	// // 0
110	CONTC/0007866/2022	BASANTA KUMAR PRADHAN,B.M.,ANGUL MANJULA PANDA VS	ADV. VS	// // 0
111	CONTC/0007867/2022	MAOJ PRABHAKAR KUJUR, ADDL. TAHASILDAR, KANISI BHAGABAN GAUDA VS	ADV. VS	// // 0
112	CONTC/0007868/2022	MANOJ BRABHAKAR KUJUR, ADDL. TAHASILDAR, KANISI BHAGABAN GAUDA VS	ADV. VS	// // 0
113	CONTC/0007869/2022	MAOJ PRABHAKAR KUJUR, ADDL. TAHASILDAR, KANISI MANASWINI MOHAPATRA VS	AKSHAYA KUMAR PANDEY VS	// // 0
		ASWASTHY S,COMMNR. CUM SECY.,S AND M.E. DEPT.		//

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114	CONTC/0007870/2022	D.RAMULU @ D.RAMULU SWAMI VS MAOJ PRABHAKAR KUJUR, ADDL. TAHASILDAR, KANISI	ADV. VS	// 0
115	CONTC/0007871/2022	D. RAMULU @ D. RAMULU SWAMI VS MAOJ PRABHAKAR KUJUR, ADDL. TAHASILDAR, KANISI	ADV. VS	// 0
116	CONTC/0007872/2022	NILAKANTHA NAYAK VS ASWATHY S.,IAS	DURGESH NARAYAN RATH VS	// 0
117	CONTC/0007873/2022	ABEDA RAITA VS ASWATHY S.,IAS	DURGESH NARAYAN RATH VS	// 0
118	CONTC/0007874/2022	CHANDAN SABAR VS ASWATHY S.,IAS	DURGESH NARAYAN RATH VS	// 0
119	CONTC/0007875/2022	BANDHUA GOCHHAYAT VS ANU GARG,COMMNR. CUM SECY.,W.R. DEPT.	SOUBHAGYA SUNDAR DAS VS	// 0
120	CONTC/0007876/2022	ASUTOSH PATTANAİK VS ANU GARG,IAS	ADV. VS	// 0
121	CONTC/0007877/2022	KARUNAKAR SAHOO VS RANJANA CHOPRA, COMMNR. CUM SECY., S AND ME DEPT.	ADV VS	// 0
122	CONTC/0007878/2022	PRAFULLA KUMAR SAHU VS RANJANA CHOPRA, COMMNR. CUM SECY., S AND ME DEPT.	ADV VS	// 0
123	CONTC/0007879/2022	ARUNA KUMAR SAHOO VS RANJANA CHOPRA, COMMNR. CUM SECY., S AND ME DEPT.	ADV VS	// 0
124	CONTC/0007880/2022	PRANABANDHU SAHU VS RANJANA CHOPRA, COMMNR. CUM SECY., S AND ME DEPT.	ADV VS	// 0
125	CONTC/0007881/2022	UMESH KUMAR PANDA	ADV	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :19/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
126	CONTC/0007882/2022	RANJANA CHOPRA, COMMNR. CUM SECY., S AND ME DEPT. CHANDRAMANI PRADHAN	ADV	//
		VS	VS	0
127	CONTC/0007883/2022	RANJANA CHOPRA, COMMNR. CUM SECY., S AND ME DEPT. BRAJABANDHU SAHOO	ADV	//
		VS	VS	0
128	CONTC/0007884/2022	RANJANA CHOPRA, COMMNR. CUM SECY., S AND ME DEPT. KULAMANI SAHU	ADV	//
		VS	VS	0
129	CONTC/0007885/2022	RANJANA CHOPRA, COMMNR. CUM SECY., S AND ME DEPT. GOLAKA BIHARI SAHOO	ADV	//
		VS	VS	0
130	CONTC/0007886/2022	RANJANA CHOPRA, COMMNR. CUM SECY., S AND ME DEPT. BHAGIRATHI BISWAL	ADV	//
		VS	VS	0
131	CONTC/0007887/2022	RANJANA CHOPRA, COMMNR. CUM SECY., S AND ME DEPT. SNIGDHARANI DASH	ADV	//
		VS	VS	0
132	CONTC/0007888/2022	RANJANA CHOPRA, COMMNR. CUM SECY., S AND ME DEPT. PRADEEP KUMAR PRADHAN	ADV	//
		VS	VS	0
133	CONTC/0007889/2022	RANJANA CHOPRA, COMMNR. CUM SECY., S AND ME DEPT. RANJAN KR. SAHU	ADV.	//
		VS	VS	0
134	CONTC/0007890/2022	S.ASWASTHY,COMMNR. CUM SECY.,S AND M.E. DEPT. DHANESWAR PRADHAN	ADV	//
		VS	VS	0
135	CONTC/0007891/2022	DR.MONA SHARMA, I.A.S. TAPASWINI NAYAK	ADV	//
		VS	VS	0
136	CONTC/0007892/2022	SHALINE PANDIT, I.A.S. BUI DANDIA	ADV.	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :19/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
137	CONTC/0007893/2022	PRADIPTA KUMAR MOHANTY,PROJECT DIRECTOR,SOIL CONSERVATION BOUDH JYOTI RANJAN NATH VS V.K.TRIPATHI,CHAIRMAN	ADV. VS	// // 0 //
138	CONTC/0007894/2022	AJAYA KUMAR DAS VS SATYABRATA SAHU,IAS	ADV. VS	// 0 //
139	CONTC/0007895/2022	SATYA NARAYAN DORA VS CHANDER SHEKHER SHARMA, C.L.G.M., S.B.I., BBSR.	SUBASH CHANDRA RATH VS	// 0 //
140	CONTC/0007896/2022	DUKHABANDHU BARIK VS ASWATHY S.,IAS	ADV. VS	// 0 //
141	CONTC/0007897/2022	KALYAN RANJAN SAHOO VS PRAMOD BEHERA,WORKSHOP PERSONAL OFFICER	ADV. VS	// 0 //
142	CONTC/0007898/2022	ASHOK KUMAR RATH VS RABINDRA KUMAR PRADHAN,OAS(S)	ADV. VS	// 0 //
143	CONTC/0007899/2022	MANOJ KUMAR BEHERA VS SUSHIL KUMAR LOHAN,IAS	ADV. VS	// 0 //
144	CONTC/0007900/2022	NABAKISHORE SAHOO VS ASWATHI. S.,IAS	ADV VS	// 0 //
145	CONTC/0007901/2022	DURGA PRASAD KANUNGO VS HEMANT SHARMA,IAS	GOPAL KRUSHNA MOHANTY VS	// 0 //
146	CONTC/0007902/2022	CHAITANYA BARIK VS BISHNUPADA SETHI,IAS	ADV VS	// 0 //
147	CONTC/0007903/2022	MAHESWAR PRADHAN VS ASWATHY S.,IAS	ADV VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CONTC/0007904/2022	LALITENDU MANSINGH VS ASWATHY S.,IAS	ADV VS	// ()
149	CONTC/0007905/2022	MANAS KUMAR BEHERA VS ASHOK MEENA,IAS	ADV VS	// ()
150	CONTC/0007906/2022	NIRABATI NAYAK VS SUSANTA KUMAR DASH, DIRECSTOR, SECONDARY EDUCATION, BBSR.	ADV. VS	// ()
151	CONTC/0007907/2022	SOBHAGYA KUMAR ROUT VS ASHISH THAKRE, IAS	ADV. VS	// ()
152	CONTC/0007908/2022	ODISHA GRAMYA BANK, BAITARANI ROAD BRANCH VS BHABANI SHANKAR DAS, MEDICAL OFFICER CUM D.D.O.,KOREI CHC	ADV VS	// ()
153	CONTC/0007909/2022	BAIKUNTH DAS VS SARAT MALLICK,OAS	BHABANI SHANKAR RAYAGURU VS	// ()
154	CRLA/0001174/2022	PARAMANANDA SABAR VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	JARADA /211 /2022 ()
155	CRLA/0001175/2022	BEDA @ RABI BEHERA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	DASPALLA /79 /2019 ()
156	CRLA/0001176/2022	DIBYA KESHARI MOHANTY VS STATE OF ODISHA	BASUDEV PUJARI VS	BALASORE TOWN /25 /2015 ()
157	CRLA/0001177/2022	RINKU MEHER VS STATE OF ODISHA	SABYASACHI MISHRA VS	BIJEPUR /112 /2022 ()
158	CRLA/0001178/2022	BIJAYA BALMUCHU VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	DHENKANAL TOWN /202 /2016 ()
159	CRLA/0001179/2022	MADHUSUDAN BEHERA	CHITTA RANJAN SAHU	BASUDEVPUR /42 /2016

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLA/0001180/2022	STATE OF ODISHA BIJU KANHAR	SANJIB KUMAR BHANJADEO	// MANAMUNDA /61 /2015
		VS	VS	()
161	CRLLP/0000060/2022	STATE OF ODISHA SRIPRAKASH MOHANTY	BIBHUTI RANJAN MOHANTY	// / /0
		VS	VS	()
162	CRLMA/0000380/2022	STATE OF ODISHA SAROJ KUMAR JAL	ADV	// / /0
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH(Balangir)
163	CRLMA/0000381/2022	STATE OF ODISHA NARAYAN BEHERA	ADV	ICC/0000041/2018
		VS	VS	DHARMASALA /146 /2022
164	CRLMA/0000382/2022	STATE OF ODISHA SILU@BHASIA SAHOO	RAMANI KANTA PATTANAIAK	()
		VS	VS	// FATEGARH /57 /2006
165	CRLMC/0004090/2022	STATE OF ODISHA ANANTA TANDI@GUNDU	TRILOCHAN NANDA	()
		VS	VS	// BOLANGIR TOWN /376 /2016
166	CRLMC/0004091/2022	STATE OF ODISHA LOKANATH BEHERA@LOKA	SARADA PRASAD DASH	2ND ADDL.DIST.JUDGE, BALANGIR(Balangir)
		VS	VS	SC/0000039/2017
167	CRLMC/0004092/2022	STATE OF ODISHA MINATI BEHERA	AMARESH CHANDRA SAMAL	ASTARANGA MARINE PS /6 /2020
		VS	VS	J.M.F.C.,NIMAPARA(Puri)
168	CRLMC/0004093/2022	STATE OF ODISHA BISHNU CHARAN DAS	ANIMA KUMARI DEI	GR/0000259/2020
		VS	VS	KHUNTA /242 /2022
169	CRLMC/0004094/2022	STATE OF ODISHA VIVEKA NANDA PARIDA	TUSAR KUMAR MISHRA	SPECIAL JUDGE,BARIPADA(Mayurbhanj)
		VS	VS	CT/0000117/2022
170	CRLMC/0004095/2022	STATE OF ODISHA SRADHASHREE ROUSTRAY	SACHIDANANDA PADHEE	KUJANGA /409 /2021
		VS	VS	SPECIAL JUDGE,JAGATSINGHPUR(Jagatsinghapur )
				Spl/0000082/2021
				BYREE /165 /2021
				JUDGE, FAMILY COURT,JAJPUR (Jajapur )
				Crp/0000214/2021
				BHEDEN /140 /2015
				DIST.AND SESSIONS JUDGE,BARGARH(Bargarh )

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMC/0004096/2022	STATE OF ODISHA RANJAN DIGAL VS	SOUBHAGYA KUMAR DASH VS	CT/0000045/2020 PHIRINGIA /11 /2022 SPECIAL JUDGE, PHULBANI(Kandhamal)
172	CRLMC/0004097/2022	STATE OF ODISHA SHALINI MOHAN VS	SOUBHAGYA KUMAR DASH VS	CRMC/0000030/2022 MAHILA (BERHAMPUR) /167 /2022 S.D.J.M.,BERHAMPUR(Ganjam)
173	CRLMC/0004098/2022	STATE OF ODISHA RAJANIKANTA MAHALIK VS	DIPAK RANJAN MISHRA VS	GR/0002181/2022 LALBAG /7 /2022 S.D.J.M.,CUTTACK SADAR(Cuttack)
174	CRLMC/0004099/2022	STATE OF ODISHA NAMUEL HIAL@APUN HIAL VS	RAJIB LOCHAN PATNAIK VS	GR/0000053/2022 KHATIGUDA /57 /2021 S.D.J.M. CIVIL JUDGE (JD),NAWARANGPUR(Nabarangapur )
175	CRLMC/0004100/2022	STATE OF ODISHA TUTA@PRADEEP KUMAR BARIK VS	DEBASNAN DAS VS	GR/0000604/2021 MAHILA P.S. BUXIBAZAR /125 /2012 2ND ADJ,CUTTACK(Cuttack)
176	CRLMC/0004101/2022	STATE OF ODISHA BHABISWAR SAHOO VS	AMITAV TRIPATHY VS	ST/0000175/2019 KHANDAPARA /265 /2020 J.M.F.C.,KHANDAPARA(Nayagarh )
177	CRLMC/0004102/2022	STATE OF ODISHA RAGHUNATH KALAKURA VS	JUGALA KISHORE PANDA VS	GR/0000256/2020 MALKANGIRI /122 /2017 SPECIAL JUDGE,MALKANGIRI(Malkangiri )
178	CRLMC/0004103/2022	STATE OF ODISHA SHIBANATH HARIJAN VS	ANIRUDHA DAS VS	Spl/0000067/2017 RAIGHAR /157 /2021 ASST. SESSIONS JUEGE,UMERKOTE(Nabarangapur )
179	CRLMC/0004104/2022	STATE OF ODISHA KIRATI SETHIA VS	DEBABRATA DASH VS	CT/0000011/2022 DHARAMGARH /147 /2020 SPECIAL JUDGE,BHAWANIPATNA(Kalahandi)
180	CRLMC/0004105/2022	STATE OF ODISHA ANEEL KUMAR DASBARMA VS	SUKANTA KUMAR DALAI VS	CT/0000425/2020 / /0 S.D.J.M.,BHUBANESWAR(Khordha )
181	CRLMC/0004106/2022	STATE OF ODISHA KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	ANIRUDHA DAS VS	ICC/0003971/2022 SARANGADA /27 /2015 ADDL. SESSION JUDGE,BALLIGUDA(Kandhamal) GR/0000031/2015



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### FILING REPORT AS ON :19/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMC/0004107/2022	JITEN KUMAR PARIJA VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	CHAULIAGANJA /414 /2021 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001454/2021
183	CRLMC/0004108/2022	SUBHASISH CHINMAYA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA I VS	SABARANG /274 /2021 S.D.J.M.,BHADRAK(Bhadrak ) GR/0003049/2021
184	CRLMC/0004109/2022	KAILASH CHANDRA ROUT VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	RAJNAGAR /288 /2020 J.M.F.C., RAJNAGAR(Kendrapara ) GR/0000351/2020
185	CRLMC/0004110/2022	PRASANNA NATH VS STATE OF ODISHA	ABINASH ROUSTRAY VS	KHURDA MODEL /215 /2022 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha ) TR/0000428/2022
186	CRLMC/0004111/2022	ANSUMAN DAS VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	MAHILA P.S.(BBSR) /164 /2022 () //
187	CRLMC/0004112/2022	DAMODAR DAS VS STATE OF ODISHA	MALAYA KUMAR MOHANTY VS	PURI TOWN /15 /2022 () //
188	CRLMC/0004113/2022	SAYED NASIM ALLI VS STATE OF ODISHA	BASUDEV PUJARI VS	KHANDAPARA /168 /2020 () //
189	CRLMC/0004114/2022	ADITYANARAYAN RATH VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BADAGODA P.S. /220 /2019 () //
190	CRLMC/0004115/2022	RAMESH CHANDRA NAYAK VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BASUDEVPUR /128 /2017 () //
191	CRLMC/0004116/2022	DILLIP KUMAR MALLICK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MANGALPUR /104 /2022 () //
192	CRLMC/0004117/2022	SIDHHARTHA SWAIN VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	ORIENT /47 /2021 () //
193	CRLMC/0004118/2022	MINATI PRADHAN	SARAT KUMAR JENA	LALBAG /215 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
194	CRLMC/0004119/2022	MALLA ARUNA KUMARI@ARUNA KUMARI MALLASOUMYA RANJAN MOHANTY		DUNGURIPALI /102 /2013
		VS	VS	()
		STATE OF ODISHA		//
195	CRLMC/0004120/2022	MANOJ KUMAR ROUT	DINESH KUMAR MOHANTY	KISSANNAGAR PS /52 /2022
		VS	VS	()
		STATE OF ODISHA		//
196	CRLMC/0004121/2022	SIDHESWAR MISHRA	DEBASIS TRIPATHY	/ /0
		VS	VS	()
		SARAT CHANDRA TRIPATHY		//
197	CRLMC/0004122/2022	DILLIP KUMAR NAYAK@DEELIP NAYAK	BRUNDABAN ROUT	/ /0
		VS	VS	()
		STATE OF ODISHA		//
198	CRLMC/0004123/2022	SUBRAT KUMAR MOHAPATRA	BIGYAN KUMAR SHARMA	COLLIERY /546 /2022
		VS	VS	()
		STATE OF ODISHA		//
199	CRLMC/0004124/2022	SUDHIR KARAN@SUDHIR KARAN	JAJATI KESHARI KHUNTIA	BALIAPAL /223 /2014
		VS	VS	()
		STATE OF ODISHA		//
200	CRLMC/0004125/2022	PRAKASH CH. NAYAK	SURYAKANTA DASMOHAPATRA	KHANDAGIRI P.S. /22 /2021
		VS	VS	()
		STATE OF ODISHA		//
201	CRLMC/0004126/2022	PRATAP BEHERA	SURENDRA KUMAR BISWAL	PHULBANI SADAR /3 /2021
		VS	VS	()
		STATE OF ODISHA		//
202	CRLMC/0004127/2022	CHINNI @ GORALA VIJAYA KUMAR	ASHOK DAS	PARLAKHEMUNDI /112 /2018
		VS	VS	()
		STATE OF ODISHA		//
203	CRLMP/0002616/2022	BIKASH RANJAN JENA	SOURA CHANDRA MOHAPATRA	BHADRAK RURAL /307 /2016
		VS	VS	()
		STATE OF ODISHA		//
204	CRLMP/0002617/2022	PRANATI DAS	MANAS RANJAN DHAL	CHANDRASEKHARPUR /466 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLMP/0002618/2022	STATE OF ODISHA DR.LAXMIDHAR BISWAL VS	RITURANJAN CHHOTARAY VS	// / /0 ()
206	CRLMP/0002619/2022	STATE OF ODISHA PRAVAT NALIN ROUL VS	SUBHENDU KUMAR DAS VS	// / /0 ()
207	CRLMP/0002620/2022	STATE OF ODISHA SRIMANTA DASH VS	ALOK KUMAR PANDA VS	// / /0 ()
208	CRLMP/0002621/2022	STATE OF ODISHA KULAMANI SENAPATI VS	PRASANTA KUMAR NANDA VS	// / /0 ()
209	CRLMP/0002622/2022	SUSHANTA KUMAR SAHOO SIBA SANKAR PATRA VS	MANMAYA KUMAR DASH VS	// / /0 ()
210	CRLMP/0002623/2022	REPUBLIC OF INDIA (C.B.I) SUNITA SAHOO VS	PRASANNA KUMAR DASH VS	// / /0 ()
211	CRLREV/0000617/2022	STATE OF ODISHA AJAY KUMAR VS	ARIJEET MISHRA VS	// JEYPORE SADAR /104 /2021 ()
212	CRLREV/0000618/2022	STATE OF ODISHA DHARMENDRA DEVDA VS	ANIRUDHA DAS VS	// MACHHKUND /83 /2021 ()
213	CRLREV/0000619/2022	STATE OF ODISHA MITHUN MALIK VS	BISWARANJAN DALAI VS	// PATTAMUNDAI /307 /2020 ()
214	CRLREV/0000620/2022	STATE OF ODISHA BULU @ GOSWAMI ROUT VS	ANIRUDHA DAS VS	// GONDIA /151 /2022 ()
215	FAO/0000493/2022	STATE OF ODISHA TRINATH CHARAN SWAIN VS	DURGESH NARAYAN RATH VS	// / /0 ()
		STATE OF ODISA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	LAA/0000073/2022	GAIRUN BIBI VS SPECIAL L.A.O., MAHANADI CHOTROTPALA ISLAND IRRIGATION PROJECT, JOBRA	SUDHIR CHANDRA MOHANTY VS	// 0
217	LAA/0000074/2022	GAIRUN BIBI VS SPECIAL L.A.O., MAHANADI CHITROTPALA ISLAND IRRIGATION PROJECT	SUDHIR CH. MOHANTY VS	// 0
218	LAA/0000075/2022	GAIRUN BIBI VS SPECIAL L.A.O., MAHANADI CHITROTPALA ISLAND IRRIGATION PROJECT	SUDHIR CH. MOHANTY VS	// 0
219	MACA/0000728/2022	RINA MANI MALIK VS BIDYADHAR BARIK	PRADEEP KUMAR MISHRA VS	// 0
220	MACA/0000729/2022	TARACHANDA MISHRA VS GAGAN TARA	PRADEEP KUMAR MISHRA VS	// 0
221	MACA/0000730/2022	JAYANTI JENA VS RANJIT KUMAR BARIK	PRADEEP KUMAR MISHRA VS	// 0
222	MACA/0000731/2022	PABITRA GHOSE VS JITENDRA KUMAR BEHERA	PRADEEP KUMAR MISHRA VS	// 0
223	MACA/0000732/2022	THE MANAGER, T.P. HUB, THE ORIENTAL INSURANCE CO. LTD. VS TAPAN KUMAR MOHANTY	DEBANKA ROY VS	// 0
224	MACA/0000733/2022	ORIENTAL INSURANCE CO. LTD. VS SUNAKAR PATRA	PRASANTA KUMAR MAHALI VS	// 0
225	MACA/0000734/2022	B.M., ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD. VS LILI KUMARI SWAIN	ADAM ALI KHAN VS	// 0
226	MACA/0000735/2022	THE DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD. VS BINODINI SAHU	ADAM ALI KHAN VS	// 0
227	MACA/0000736/2022	DIVL. MANAGER, DIVISION XV, M/S. NATIONAL INSURANCE COMPANY LTD.	ADAM ALI KHAN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
228	MATA/0000284/2022	KAWITA AGRAWAL @ AGARWAL SWETARUPA SAHOO	LAXMAN PRADHAN	//
		VS	VS	()
229	RSA/0000362/2022	BISHNU PRADHAN PRATIMA PRADHAN	RAJENDRA NARAYAN ROUT	//
		VS	VS	()
230	RSA/0000363/2022	P. RAJENDRA SOMANATH PATRO GOURANGA CHARAN PRADHAN @ GOURANGA PRADHAN	ADITHYAN V TRIPATHY	//
		VS	VS	()
231	RSA/0000364/2022	BISIKA DEI @ BEWA BASANTA MANJARI MALI	TRILOCHAN BARIK	//
		VS	VS	()
232	RSA/0000365/2022	UTKAL BAPTIST MANDALI SAMMILANI BASANTA MANJARI MALI	TRILOCHAN BARIK	//
		VS	VS	()
233	RSA/0000366/2022	G.S., UTKAL BAPTIST MANDALI SAMMILANI M/S.BHUSAN POWER AND STEEL LTD.	S.C.SAMANTARAY	//
		VS	VS	()
234	RSA/0000367/2022	SANTOSH KUMAR KISHAN KAMALA KANTA PANDEY	JAGANNATH BHUYAN	//
		VS	VS	()
235	RVWPET/0000367/2022	RABANNA RAO D.M., NATIONAL INSURANCE CO.LTD.	PRASANTA KUMAR MAHALI	//
		VS	VS	()
236	TRP(C)/0000493/2022	KSHSIRABATI TANYA KUANR RATNADEEP SWAIN	SANAT KUMAR DAS	//
		VS	VS	()
237	TRP(C)/0000494/2022	DILIP SAHOO PRATIMA KHATEI	BAIJAYANTI MOHANTY	//
		VS	VS	()
238	WA/0001735/2022	SANTOSH KUMAR JAYASINGH STATE BANK OF INDIA	S. RATH	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WA/0001736/2022	M/S. SAHOO BROTHERS STATE OF ODISHA VS DURYODHAN BAGHA	MANOJA KUMAR KHUNTIA, A.G.A VS	// // 0 //
240	WA/0001737/2022	CHAKRADHAR SAHOO VS TATA POWER CENTRAL ORISSA DISTRIBUTION LTD. (TPCODL)	VS	// 0 //
241	WA/0001738/2022	TILOTTAMA MALLIK VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
242	WA/0001739/2022	SANJAYA KUMAR MALLIK VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
243	WP(C)/0034992/2022	ASHUTOSH DHAL VS UNION OF INDIA	DILLIP KUMAR SAHOO VS	// 0 //
244	WP(C)/0034993/2022	CHAKRADHAR MOHAPATRA VS THE COMMNR. FOR EMPLOYEES COMPENSATION CUM JLC, CTC	AJIT KUMAR SAHOO VS	// 0 //
245	WP(C)/0034994/2022	JAGANNATH BASTIA VS HOTEL ASSOCIATION OF PURI	VS	// 0 //
246	WP(C)/0034995/2022	SHYAMSUNDAR SAHOO VS MD, ORISSA STATE WAREHOUSING CORPORATION, BBSR	SURENDRA KUMAR DASH VS	// 0 //
247	WP(C)/0034996/2022	ROHIT KUMAR SAHOO VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	// 0 //
248	WP(C)/0034997/2022	ASHOK KUMAR PANIGRAHI VS STATE OF ORISSA	SANJIB MOHANTY VS	// 0 //
249	WP(C)/0034998/2022	ALL INDIA FAIR PRICE SHOP DEALERS FEDERATION VS STATE OF ODISHA	SUBMIT BHOSE VS	// 0 //

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250	WP(C)/0034999/2022	RAJENDRA NATH SINKU VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //
251	WP(C)/0035000/2022	DAMBARUDHAR GIRI VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //
252	WP(C)/0035001/2022	SIKSHYA O ANUSANDHAN, JAGAMARA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
253	WP(C)/0035002/2022	ANSHUMAN MOHAPATRA VS UNION OF INDIA	SUDHIR KUMAR PATRA VS	// 0 //
254	WP(C)/0035003/2022	DURYADHANA SAHU VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
255	WP(C)/0035004/2022	SANTOSH KUMAR PATTNAIK VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
256	WP(C)/0035005/2022	PRAFULLA KUMAR SWAIN VS M/S.ROHITASWA EDUCATIONAL TRUST, GOTHAPATNA	RAMA KRISHNA BISOI VS	// 0 //
257	WP(C)/0035006/2022	PHAKIR MOHAN ROUT VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
258	WP(C)/0035007/2022	MAN MOHAN TRIPATHY VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
259	WP(C)/0035008/2022	KRUSHNA CHANDRA PRUSTY VS STATE OF ODISHA	TUNA SAHU VS	// 0 //
260	WP(C)/0035009/2022	SIBARAM PRADHANI VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
261	WP(C)/0035010/2022	GOURAHARI HANSDAH	MANAS PATI	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0035011/2022	PRAKASH CHANDRA NAYAK	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0035012/2022	NANDA KISHORE SAHOO	SURAJ MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0035013/2022	PITABAS PRADHAN	DR.PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0035014/2022	GEETISHREE SAMANTA @ GEETASHREE SAMANTATUSAR KUMAR MISHRA		//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0035015/2022	SUMITRA DHALSAMANT	TUSAR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0035016/2022	BARUN TANDI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0035017/2022	MAHESWAR SAHOO	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0035018/2022	TARUNA TANDI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0035019/2022	PITAMBAR SAHU	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0035020/2022	BHUVAN SABAR	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0035021/2022	JYOTSANA BARIK	SITANSU MOHAN SINGH	//
		VS	VS	0



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273	WP(C)/0035022/2022	STATE OF ODISHA PRATI SABAR @ PRARATI SABAR VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
274	WP(C)/0035023/2022	STATE OF ODISHA MADAN MOHAN DEHURY VS	SRIKANTA KUMAR NATH VS	// // ()
275	WP(C)/0035024/2022	STATE OF ORISSA KHAGESWAR SABAR VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
276	WP(C)/0035025/2022	STATE OF ODISHA RAJENDRA KUMAR BEHERA VS	SITANSU MOHAN SINGH VS	// // ()
277	WP(C)/0035026/2022	STATE OF ODISHA UCHHABA SABAR VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
278	WP(C)/0035027/2022	STATE OF ODISHA GOPAL ACHARYA VS THE LEGAL MANAGER, ICICI BANK, BBSR	KAPILA CHARAN NAYAK VS	// // ()
279	WP(C)/0035028/2022	SATYA PUTEL VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// // ()
280	WP(C)/0035029/2022	BHARAT SAHU VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // ()
281	WP(C)/0035030/2022	YASHODA VS UNION OF INDIA	ANJAN KUMAR BISWAL VS	// // ()
282	WP(C)/0035031/2022	JASODA BEWA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// // ()
283	WP(C)/0035032/2022	GEETANJALI SAHU VS STATE OF ODISHA	SANGRAM SENAPATI VS	// // ()

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284	WP(C)/0035033/2022	DHANBAI MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
285	WP(C)/0035034/2022	CHANDRA SEKHAR SAHU VS STATE OF ODISHA	SANGRAM SENAPATI VS	// 0 //
286	WP(C)/0035035/2022	ANTA NAG @ ANANTA NAG VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
287	WP(C)/0035036/2022	STATE OF ODISHA VS SUDARSAN NAYAK	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
288	WP(C)/0035037/2022	PADU CHALLAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
289	WP(C)/0035038/2022	KASHARATH BAG VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
290	WP(C)/0035039/2022	UTSHAB NAIK VS STATE OF ODISHA	PRAMODA KUMAR DASH VS	// 0 //
291	WP(C)/0035040/2022	NIRAKAR MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
292	WP(C)/0035041/2022	BHAGABAN GOUD VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
293	WP(C)/0035042/2022	NABAKISHORE BHANJA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
294	WP(C)/0035043/2022	RATAN MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
295	WP(C)/0035044/2022	SAROJ KUMAR PRAHARAJ	SUKANTA KUMAR MISHRA	//

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		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0035045/2022	MADHU NAIK	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0035046/2022	SANDIP MISHRA	S.K.SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0035047/2022	SUSHIL KUMAR PRADHAN	AGASTI KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0035048/2022	STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
		AJAYA KUMAR PANI		//
300	WP(C)/0035049/2022	DHANESWAR SUNANI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0035050/2022	BAISWARA @ BAISYANARA NAIK	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0035051/2022	NIBEDITA DASH	AGASTI KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0035052/2022	STATE OF ODISHA	HARMOHAN DHAL, A.G.A.	//
		VS	VS	0
		PRAMOD CHANDRA PATNAIK		//
304	WP(C)/0035053/2022	ARTTA @ ARTATRANA BISWAL	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0035054/2022	KISHOR CHANDRA PANDA	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0035055/2022	RAJA RANA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0

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307	WP(C)/0035056/2022	STATE OF ODISHA BHAGIRATHI JIT VS	SHASHIBHUSAN BISWAL VS	// // ()
308	WP(C)/0035057/2022	STATE OF ODISHA SURENDRA NATH NAIK VS	ARIJEET MISHRA VS	// // ()
309	WP(C)/0035058/2022	STATE OF ODISHA DEBRAJ RANA VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
310	WP(C)/0035059/2022	STATE OF ODISHA ANIL KUMAR JENA VS	DURGESH NARAYAN RATH VS	// // ()
311	WP(C)/0035060/2022	STATE OF ORISSA BHIMASEN DAS VS	MANORANJAN NAYAK VS	// // ()
312	WP(C)/0035061/2022	STATE OF ODISHA HIMAL JOSHI VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
313	WP(C)/0035062/2022	STATE OF ODISHA PRABASINI PANDA VS	DURGESH NARAYAN RATH VS	// // ()
314	WP(C)/0035063/2022	STATE OF ORISSA BAIKUNTHA RANA VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
315	WP(C)/0035064/2022	STATE OF ODISHA TRILOCHAN PANDIT VS	SOUBHAGYA KUMAR DASH VS	// // ()
316	WP(C)/0035065/2022	STATE OF ODISHA BASANTI BEWA VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
317	WP(C)/0035066/2022	STATE OF ODISHA STATE OF ODISHA VS RANJAN KUMAR SAHOO	MANOJA KUMAR KHUNTIA, A.G.A. VS	// // () //

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318	WP(C)/0035067/2022	KHIROD KUMAR PATRA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
319	WP(C)/0035068/2022	RAJAT KUMAR PAIKRAY VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
320	WP(C)/0035069/2022	ARJUN BAITHA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
321	WP(C)/0035070/2022	BILASINI SAHU @ BILASINI SAHOO VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
322	WP(C)/0035071/2022	BILASINI SAHU @ BILASINI SAHOO VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
323	WP(C)/0035072/2022	BIJAY GOPAL BISOI VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
324	WP(C)/0035073/2022	STATE OF ODISHA VS RAMESH CHARAN BEHERA	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
325	WP(C)/0035074/2022	BIBHUTI BHUSAN JENA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
326	WP(C)/0035075/2022	KUNTALA PRADHAN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
327	WP(C)/0035076/2022	SATYA SUNDAR DAS VS COMMNR. CUM CHAIRMAN, STA, CUTTACK	SUKANTA KUMAR MISHRA VS	// 0 //
328	WP(C)/0035077/2022	MAKAR CHARAN SAHOO VS STATE OF ODISHA	ARABINDA TRIPATHY VS	// 0 //
329	WP(C)/0035078/2022	SUJATA MOHANTY	SITANSU MOHAN SINGH	//

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		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0035079/2022	NIRANJAN BARIK	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0035080/2022	BINODINI SAHOO	SURENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0035081/2022	GANNON DUNKERLEY AND CO. LTD. NEW DELHI	SOUMYA RANJAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0035082/2022	PRAKASH CHANDRA DAS	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0035083/2022	SANJUKTA MALLA	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0035084/2022	SARASWATI PANDA	SURENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0035085/2022	SANJEEB KUMAR SAHOO	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0035086/2022	KARTIKA BEHERA	GOPINATH PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0035087/2022	SAROJINI NANDA	SURENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0035088/2022	SRIDHAR PADHI	SOMADARSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0035089/2022	BINOD KUMAR DAS	TUSHAR KANTA NAYAK	//
		VS	VS	0

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341	WP(C)/0035090/2022	STATE OF ODISHA NATABAR DEY VS	SOMADARSAN MOHANTY VS	// // ()
342	WP(C)/0035091/2022	STATE OF ODISHA SHYAM SUNDAR BARIK VS	SURENDRA KUMAR SAHOO VS	// // ()
343	WP(C)/0035092/2022	STATE OF ODISHA PARSHURAM MISHRA VS	TUSHAR KANTA NAYAK VS	// // ()
344	WP(C)/0035093/2022	STATE OF ODISHA ARNAPURNA SINGH VS	SURENDRA KUMAR SAHOO VS	// // ()
345	WP(C)/0035094/2022	STATE OF ODISHA NIRANJAN BEHERA VS	SOMADARSAN MOHANTY VS	// // ()
346	WP(C)/0035095/2022	STATE OF ODISHA BINA CHAUDHURY VS	SOMADARSAN MOHANTY VS	// // ()
347	WP(C)/0035096/2022	STATE OF ODISHA RAKHAL CHARAN JENA VS	SURENDRA KUMAR SAHOO VS	// // ()
348	WP(C)/0035097/2022	STATE OF ODISHA SASMITA NAYAK VS	RAJU KUMAR SATPATHY VS	// // ()
349	WP(C)/0035098/2022	ODISHA INFORMATION COMMISSION, BBSR SNEHAPRAVA PRADHAN VS	SOMADARSAN MOHANTY VS	// // ()
350	WP(C)/0035099/2022	STATE OF ODISHA SATRUGHANA JENA VS	SURENDRA KUMAR SAHOO VS	// // ()
351	WP(C)/0035100/2022	STATE OF ODISHA MAHENDRA KUMAR BEHERA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// // () //

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352	WP(C)/0035101/2022	MALATI GANTAYAT VS STATE OF ODISHA	SOMADARSAN MOHANTY VS	// 0 //
353	WP(C)/0035102/2022	MOHAN CHINDA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
354	WP(C)/0035103/2022	MANAMOHAN JENA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
355	WP(C)/0035104/2022	REBIKA BASISTON VS STATE OF ODISHA	SOMADARSAN MOHANTY VS	// 0 //
356	WP(C)/0035105/2022	KESHARI CHANDRA SAHU VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
357	WP(C)/0035106/2022	PRAMOD KUMAR SAMAL VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
358	WP(C)/0035107/2022	TIKE @ TIKERAM MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
359	WP(C)/0035108/2022	DILLIP KUMAR SAHU VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
360	WP(C)/0035109/2022	SHANTILATA SAHU VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
361	WP(C)/0035110/2022	ODISHA GRAMYA BANK, BALASORE BRANCH VS CHIEF MANAGER, LIC OF INDIA, BALASORE	AUROVINDA MOHANTY VS	// 0 //
362	WP(C)/0035111/2022	GUNANIDHI MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
363	WP(C)/0035112/2022	JYOTI PRAKASH PANDUA	J.K.MISHRA 2	//



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		VS	VS	0
		STATE OF ORISSA		//
364	WP(C)/0035113/2022	MOHAN MAJHI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0035114/2022	STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
		ARJUNA NAYAK		//
366	WP(C)/0035115/2022	M/S SAINIK MINING AND ALLIED LTD., ANGUL	AKSHYANGSHU SEKHAR NANDY	//
		VS	VS	0
		COMMNR. FOR EMPLOYEES COMPENSATION CUM DIVISIONAL LABOUR COMMNR., ANGUL		//
367	WP(C)/0035116/2022	GOLAP BEHERA	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0035117/2022	PRUTHIRAJ MAJHI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0035118/2022	BRAJABANDHU BHATTA	SUDHIR KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0035119/2022	KISMATUN BIBI	DEEPALI MAHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
371	WP(C)/0035120/2022	STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
		RITA SIBANI		//
372	WP(C)/0035121/2022	SESHADEV DEEP	DILIP KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0035122/2022	DINAMANI SA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0035123/2022	BIJAYA LAXMI MISHRA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0035124/2022	STATE OF ODISHA THE ADIVASI AND HARIJAN MULTI-PURPOSE CO-OPERATION SOCIETY VS MAHANADI COALFIELDS LTD.,SUNDARGARH	ASHOK KUMAR SAHOO VS	// // 0 //
376	WP(C)/0035125/2022	SAPTA SUNDAR MAITY VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
377	WP(C)/0035126/2022	DR. ARCHANA KANUNGO VS STATE OF ODISHA	VS	// 0 //
378	WP(C)/0035127/2022	CHUDAMANI NAIK @ CHUDAMANI PATEL VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
379	WP(C)/0035128/2022	STATE OF ODISHA VS SARADA PRASAD MISHRA	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
380	WP(C)/0035129/2022	SANJUKTA MALLIK VS COLLECTOR CUM DM, KENDRAPARA	ASHOK KUMAR SAHOO VS	// 0 //
381	WP(C)/0035130/2022	NABIN KISHOR BHATI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
382	WP(C)/0035131/2022	BHABANI GURU VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
383	WP(C)/0035132/2022	SAROJ KUMAR SETHI VS GOVT. OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
384	WP(C)/0035133/2022	BHUJA GOUD VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
385	WP(C)/0035134/2022	RAJKISHOR SAHU VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //

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386	WP(C)/0035135/2022	CHITTA RANJAN DAS VS STATE OF ORISSA	SAURAV MOHANTY VS	// 0 //
387	WP(C)/0035136/2022	DHABALESWAR MISHRA VS STATE OF ORISSA	BANSHIDHAR SATAPATHY VS	// 0 //
388	WP(C)/0035137/2022	BISHNU CHARAN MOHANTY VS STATE OF ODISHA	SUBRAT KUMAR KAR VS	// 0 //
389	WP(C)/0035138/2022	PRAKASH CHANDRA BHOI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
390	WP(C)/0035139/2022	RAJENDRA KUMAR MUDULI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
391	WP(C)/0035140/2022	PRADIP KUMAR PRUSTY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
392	WP(C)/0035141/2022	DHARMU MAHANANDIA VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
393	WP(C)/0035142/2022	ISWARA CHANDRA PRADHAN VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	// 0 //
394	WP(C)/0035143/2022	SANTOSH KUMAR DUNGUNG VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
395	WP(C)/0035144/2022	MANASINI JALLY VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
396	WP(C)/0035145/2022	UDDHAB URMAL VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
397	WP(C)/0035146/2022	RAKESH SAHOO	BHAKTA RANJAN BARIK	//

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
398	WP(C)/0035147/2022	STATE OF ODISHA BISWANATH ROUT	BIVUDATTA CHALAN	//
		VS	VS	0
399	WP(C)/0035148/2022	STATE OF ODISHA CHHUNU PARIDA	BHAKTA RANJAN BARIK	//
		VS	VS	0
400	WP(C)/0035149/2022	STATE OF ODISHA BASANTA SAHOO	BHAKTA RANJAN BARIK	//
		VS	VS	0
401	WP(C)/0035150/2022	STATE OF ODISHA MONALI MALLIK	ASHOK KUMAR SAHOO	//
		VS	VS	0
402	WP(C)/0035151/2022	STATE OF ODISHA URMILA SWAIN	SARTHAK PRADHAN	//
		VS	VS	0
403	WP(C)/0035152/2022	THE SPECIAL LAND ACQUISITION OFFICER, DHENKANAL MUKTESWAR SHA	MANAS PATI	//
		VS	VS	0
404	WP(C)/0035153/2022	STATE OF ODISHA ASIS KUMAR SAHOO	RAMESH KUMAR SAHU	//
		VS	VS	0
405	WP(C)/0035154/2022	STATE OF ODISHA GOKULANANDA NAYAK	RITURANJAN CHHOTARAY	//
		VS	VS	0
406	WP(C)/0035155/2022	STATE OF ODISHA MANGAL HANSDAH	MANAS PATI	//
		VS	VS	0
407	WP(C)/0035156/2022	STATE OF ORISSA CHITA RANJAN JENA	RAMESH KUMAR SAHU	//
		VS	VS	0
408	WP(C)/0035157/2022	STATE OF ODISHA SAROJ KUMAR NAYAK	RITURANJAN CHHOTARAY	//
		VS	VS	0

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0035158/2022	STATE OF ODISHA NRUSINGHA CHARAN BEHERA VS	MANAS PATI VS	// // 0
410	WP(C)/0035159/2022	STATE OF ORISSA UDAYA NATH NAIK VS	SIDHESWAR MALLIK VS	// // 0
411	WP(C)/0035160/2022	STATE OF ODISHA DILLIP KUMAR TRIPATHY VS	BHAKTISUDHA SAHOO VS	// // 0
412	WP(C)/0035161/2022	STATE OF ODISHA PRASANTA KUMAR MOHANTY VS	RABI NARAYAN BEHERA VS	// // 0
413	WP(C)/0035162/2022	STATE OF ODISHA MUKTESWAR SHA VS	MANAS PATI VS	// // 0
414	WP(C)/0035163/2022	STATE OF ODISHA KAITI KARNELI VS REGIONAL BRANCH MANAGER, AXIS BANK, BBSR	TRILOCHAN DASH VS	// // 0
415	WP(C)/0035164/2022	KSHIRABDHI TANAYA SAHOO VS	RABI NARAYAN BEHERA VS	// // 0
416	WP(C)/0035165/2022	STATE OF ODISHA ISWARA CHANDRA PRADHAN VS	MANAS PATI VS	// // 0
417	WP(C)/0035166/2022	STATE OF ODISHA MOUJILAL DANSANA VS	MANAS PATI VS	// // 0
418	WP(C)/0035167/2022	STATE OF ODISHA BAIRAGI CHARAN SINGH VS	ATMAJIT MANMITH DAS VS	// // 0
419	WP(C)/0035168/2022	STATE OF ODISHA RIKHIRAM CHANDRAKAR VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// // 0 //

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
420	WP(C)/0035169/2022	SANGRAM JENA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// 0 //
421	WP(C)/0035170/2022	SAI TRADING GO., RAYAGADA VS STATE BANK OF INDIA	S.S.RAO VS	// 0 //
422	WP(C)/0035171/2022	SANTOSH KUMAR NAIK VS STATE OF ODISHA	SUBHENDU KUMAR DAS VS	// 0 //
423	WP(C)/0035172/2022	PUJA MARNDI VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
424	WP(C)/0035173/2022	KAMALA KANTA MALLIK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
425	WP(C)/0035174/2022	BASANTA KUMAR PANDA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
426	WP(C)/0035175/2022	SNEHALATA MOHANTY VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	// 0 //
427	WP(C)/0035176/2022	ANIRUDHA MISHRA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
428	WP(C)/0035177/2022	APEX HORTICULTURE PVT. LTD.,KOLKATA VS BANK OF BARODA, BBSR	BISHNU PRASAD PRADHAN VS	// 0 //
429	WP(C)/0035178/2022	PUSPANJALI SAHU VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
430	WP(C)/0035179/2022	NARENDRA KUMAR SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
431	WP(C)/0035180/2022	SARBESWAR SAHU	JYOTIRMAY GUPTA	//

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
		STATE OF ORISSA		//
432	WP(C)/0035181/2022	KABITA SWAIN	KSHIROD KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0035182/2022	REKHA SINGHAL	SASWAT K. ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0035183/2022	UDHABA PADHY	PRONOY MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0035184/2022	PRASANTA KUMAR SINGH	AJIT CHANDRA MOHAPATRA	//
		VS	VS	0
		THE CHIEF MANAGER, PNB, RANIHAT BRANCH		//
436	WP(C)/0035185/2022	EGLOBETECH INDIA PVT LTD. BBSR	SUBIR PALIT	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0035186/2022	PRATIMA DAS	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		THE STATE OF ODISHA		//
438	WP(C)/0035187/2022	M/S. JAI JALARAM CONSTRUCTION, CUTTACK	SAMBIT RATH	//
		VS	VS	0
		UNION OF INDIA		//
439	WP(C)/0035188/2022	KAILASH CHANDRA JENA	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		THE STATE OF ODISHA		//
440	WP(C)/0035189/2022	JALADHAR MALLICK	BINI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0035190/2022	KANHU MEHER	BINOD KUMAR HATI	//
		VS	VS	0
		TAHASILDAR AND EXECUTIVE MAGISTRATE, MURIBAHAL		//
442	WP(C)/0035191/2022	SHASHANKA SHEKHAR JENA	SAMEER KUMAR DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0035192/2022	STATE OF ODISHA BIBHUTI BHUSAN SETHI VS	SAMEER KUMAR DAS VS	// // ()
444	WP(C)/0035193/2022	STATE OF ODISHA SUBRAT KUMAR PRADHAN VS	BIKRAM PRATAP DAS VS	// // ()
445	WP(C)/0035194/2022	STATE OF ODISHA MANASI SAMANTARAY VS	SAMEER KUMAR DAS VS	// // ()
446	WP(C)/0035195/2022	STATE OF ODISHA JAGABANDHU BABU VS	AMITABH PRADHAN VS	// // ()
447	WP(C)/0035196/2022	COMMNR.CUM SECY., TO GOVT. OF ODISHA, BBSR URMILA SAHOO VS	TRILOCHAN BARIK VS	// // ()
448	WP(C)/0035197/2022	STATE OF ODISHA NILAKANTHA BISWAL VS	SAMEER KUMAR DAS VS	// // ()
449	WP(C)/0035198/2022	STATE OF ODISHA NIRMAL KUMAR MOHANTA VS	SAMEER KUMAR DAS VS	// // ()
450	WP(C)/0035199/2022	TPCODL, BBSR KSHIRABDHI TANAYA SAHOO VS	RABI NARAYAN BEHERA VS	// // ()
451	WP(C)/0035200/2022	STATE OF ODISHA UPENDRA SAHOO INTERNATIONAL SCHOOL, KALYANPUR VS	SAMEER KUMAR DAS VS	// // ()
452	WP(C)/0035201/2022	STATE OF ODISHA SUSAMARANI MOHANTY VS	GOURI KUMAR RATH VS	// // ()
453	WP(C)/0035202/2022	STATE OF ODISHA PRASANTA KUMAR MOHANTY VS	RABI NARAYAN BEHERA VS	// // ()
		STATE OF ODISHA		//



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0035203/2022	SURENDRA KUMAR DAS VS STATE OF ODISHA	B. N. MOHAPATRA VS	// 0 //
455	WP(C)/0035204/2022	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	B. N. MOHAPATRA VS	// 0 //
456	WP(C)/0035205/2022	VISA INDUSTRIES LTD., KOLKATA VS PNB, KOLKATA	Anupam Dash VS	// 0 //
457	WP(C)/0035206/2022	PRAKASH KUMAR JENA VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
458	WP(C)/0035207/2022	ADITYA KUMAR DAS VS STATE OF ODISHA	B. N. MOHAPATRA VS	// 0 //
459	WP(C)/0035208/2022	JHUNU SETHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
460	WP(C)/0035209/2022	PRAHALLADA PANIGRAHI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
461	WP(C)/0035210/2022	SUCHITRA MOHANTY VS THE PRINCIPAL SECY. TO GOVT. OF ODISHA, H AND FW DEPT.	AKSHAYA KUMAR PANDEY VS	// 0 //
462	WP(C)/0035211/2022	BHAGABAT SAHU VS THE STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
463	WP(C)/0035212/2022	CHAKRAPATI KANHAR VS STATE OF ODISHA	BINODINI SINGH VS	// 0 //
464	WP(C)/0035213/2022	RABINDRA BEHERA VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
465	WP(C)/0035214/2022	M/S VARSHA CONSTRUCTION, RAIPUR	AVIJIT PAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
466	WP(C)/0035215/2022	ODISHA STATE POLICE HOUSING AND WELFARE CORP. LTD., BBSR RABINDRANATH MOHANTY	SUBASH CH PANI	//
		VS	VS	0
467	WP(C)/0035216/2022	STATE OF ODISHA SASIKANTA MISHRA	SUBASH CH PANI	//
		VS	VS	0
468	WP(C)/0035217/2022	STATE OF ODISHA PRADYUMNA KUMAR PARIDA	SANTOSH KUMAR SWAIN	//
		VS	VS	0
469	WP(C)/0035218/2022	STATE OF ORISSA LALIT MOHAN DALIARSINGH	SANTOSH KUMAR SWAIN	//
		VS	VS	0
470	WP(C)/0035219/2022	STATE OF ODISHA SUBHASINI PATRO	AMIT PRASAD BOSE	//
		VS	VS	0
471	WP(C)/0035220/2022	STATE OF ODISHA M/S.GUPTA POWER INFRASTRUCTURE LTD. CUTTACK	AMIT PRASAD BOSE	//
		VS	VS	0
472	WP(C)/0035221/2022	THE PRESIDING OFFICER, INDUSTRIAL DISPUTE TRIBUNAL, BBSR PRASANTA NANDA	D.K.BISWAL	//
		VS	VS	0
473	WP(C)/0035222/2022	CHAIRMAN CUM MD, OMFED, BBSR EXECUTIVE ENGR.,(ELECT.), TPNODL, JODA ELECTRIC	PRASANTA KUMAR TRIPATHY	//
		VS	VS	0
474	WP(C)/0035223/2022	STATE OF ODISHA BISWARANJAN MOHAPATRA	HIMANSU SEKHAR MOHANTY	//
		VS	VS	0
475	WP(C)/0035224/2022	STATE OF ODISHA BALAKRUSHNA BEHERA	PRASANNA KUMAR SAHOO	//
		VS	VS	0
476	WP(C)/0035225/2022	STATE OF ODISHA PRABIR KUMAR PATTNAIK	PRASANNA KUMAR SAHOO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	WP(C)/0035226/2022	STATE OF ODISHA GITANJALI BHOI VS	AJAYA KUMAR NAYAK VS	// // ()
478	WP(C)/0035227/2022	STATE OF ODISHA KARUNAKAR PADNA VS	ROHIT RANJAN RAY VS	// // ()
479	WP(C)/0035228/2022	PRINCIPAL SECY., TO GOVT. WATER RESOURCES DEPT., BBSR DHOBAI CHARAN NAIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
480	WP(C)/0035229/2022	STATE OF ODISHA MIR MOHAMMED JASIMUDDIN VS	NITYANANDA BEHURIA VS	// // ()
481	WP(C)/0035230/2022	STATE OF ODISHA SURENDRA NATH MOHANTY VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
482	WP(C)/0035231/2022	STATE OF ODISHA GUNANIDHI PARIDA VS	BRAJA MOHAN SARANGI VS	// // ()
483	WP(C)/0035232/2022	REGIONAL MANAGER, RBI, BBSR PUSPALATA PARIDA VS	BRAJA MOHAN SARANGI VS	// // ()
484	WP(C)/0035233/2022	REGIONAL MANAGER, RBI, BBSR MEENA BUDULA @ NAIK VS	BIKASH CHANDRA PARIJA VS	// // ()
485	WP(C)/0035234/2022	UNION OF INDIA SAROJ KUMAR BEHERA VS	ANANTA NARAYAN PATTANAYAK VS	// // ()
486	WP(C)/0035235/2022	COLLECTOR AND DM, ANGUL SUBHASHREE BARIK VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
487	WP(C)/0035236/2022	STATE OF ODISHA SRI GANESH SPONGE IRON PVT. LTD., KEONJHAR VS	TANMAY MISHRA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	WP(C)/0035237/2022	SRI GANESH SPONGE IRON PVT. LTD.,KEONJHAR VS TPNODL, JODA	TANMAY MISHRA VS	// () //
489	WP(C)/0035238/2022	DEELIP KUMAR TIRKEY VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// () //
490	WP(C)/0035239/2022	SARAT CHANDRA NANDA VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// () //
491	ABLAPL/0016239/2022	INDRA TANAYA SAMAL VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	RAGHUNATHPUR /240 /2022 () //
492	ABLAPL/0016240/2022	KALINGARAJ SAHOO @ KALINGA SAHOO VS STATE OF ODISHA	ADITI HOTA VS	KANIHA /290 /2022 () //
493	ABLAPL/0016241/2022	MANARANJAN BEHERA @ GENDUA VS STATE OF ODISHA	SARADA PRASAD DASH VS	BADAMBADI /378 /2022 () //
494	ABLAPL/0016242/2022	SURENDRA SAGAR VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	GOLAMUNDA /152 /2021 () //
495	ABLAPL/0016243/2022	SANTOSH BHUYAN @ SANTOSH KUMAR BHUYAN VS STATE OF ODISHA	SISIRA PANIGRAHI VS	GANGAPUR (ASKA) /591 /2022 () //
496	ABLAPL/0016244/2022	NARAHARI SAHOO VS STATE OF ODISHA	TAPOBANTA BARIK VS	CHANDAKA P.S. /287 /2022 () //
497	ABLAPL/0016245/2022	PREMANANDA DAS @ PREMANDA VS STATE OF ODISHA	BICHITRA NARAYAN SATAPATHY VS	KUJANGA /493 /2022 () //
498	ABLAPL/0016246/2022	MD. SARFARAJ VS STATE OF ODISHA	DR. PURUSOTTAM CHULI VS	KEONJHAR TOWN /509 /2022 () //
499	ABLAPL/0016247/2022	ANANATA BARIK	NIRANJAN LENKA	KHUNTA /242 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
500	ABLAPL/0016248/2022	STATE OF ODISHA MUSA @ JAGANNATH MOHANTY	BISWAJIT SAHOO	// NAYAGARH SADAR /193 /2022
		VS	VS	()
501	ABLAPL/0016249/2022	STATE OF ODISHA ALOK ROUT	JAYADEBA BEHERA	// CHANDABALI /62 /2021
		VS	VS	()
502	ABLAPL/0016250/2022	STATE OF ODISHA TIMIR KUMAR SINGH	PRANAB RANJAN CHHATOI	// BAIDESWAR /192 /2022
		VS	VS	()
503	ABLAPL/0016251/2022	STATE OF ODISHA RAMESH NAIK	ANUGRAHA NARAYAN SAMANTARAY	// BALIMI /217 /2022
		VS	VS	()
504	ABLAPL/0016252/2022	STATE OF ODISHA PANCHANAN PATAYAT	SATYA SHIVA DASH	// RAGHUNATHPUR /240 /2022
		VS	VS	()
505	ABLAPL/0016253/2022	STATE OF ODISHA GUNANIDHI BEHERA	SATYA SHIVA DASH	// RAGHUNATHPUR /240 /2022
		VS	VS	()
506	ABLAPL/0016254/2022	STATE OF ODISHA BRUNDABAN SABAR @ DISCO SABAR	SATYA SHIVA DASH	// JARADA /231 /2022
		VS	VS	()
507	ABLAPL/0016255/2022	STATE OF ODISHA BRUNDABAN SABAR @ DISCO SABAR	SATYA SHIVA DASH	J.M.F.C.,PATRAPUR(Ganjam) GR/0000305/2022
		VS	VS	JARADA /234 /2022
508	ABLAPL/0016256/2022	STATE OF ODISHA BRUNDABAN SABAR@DISCO SABAR	SATYA SHIVA DASH	J.M.F.C.,PATRAPUR(Ganjam) GR/0000308/2022
		VS	VS	JARADA /232 /2022
509	ABLAPL/0016257/2022	STATE OF ODISHA ILU @ HEMANANDA PRADHAN	SURYAKANTA DWIBEDI	J.M.F.C.,PATRAPUR(Ganjam) GR/0000306/2022
		VS	VS	DHARMASALA /526 /2022
510	ABLAPL/0016258/2022	STATE OF ODISHA SUKANTI LENKA	JUGALA KISHORE PANDA	()
		VS	VS	// / /0 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0016259/2022	STATE OF ODISHA DURGA CHARANA BARAIK VS	PRADEEP KUMAR MALLICK VS	// MAHILA P.S. BUXIBAZAR /143 /2022 ()
512	ABLAPL/0016260/2022	STATE OF ODISHA SUSANTA KUMAR DAS VS	MANAS RANJAN DHAL VS	// //0 ()
513	ABLAPL/0016261/2022	STATE OF ODISHA BAPI JENA @ BAPUNI JENA @ VIKA VS	DIPTI DHALL VS	// BANKI /393 /2022 ()
514	ABLAPL/0016262/2022	STATE OF ODISHA RAJESH KUMAR SAHOO VS	ABINASH NAYAK VS	// TALABANIA /161 /2022 ()
515	ABLAPL/0016263/2022	STATE OF ODISHA SHARAT CHANDRA BISOI VS	SIDHARTHA DAS VS	// PARADEEP /19 /2016 ()
516	ABLAPL/0016264/2022	STATE OF ODISHA ABINASH MALLICK VS	DEBASNAN DAS VS	// ERASAMA /437 /2022 ()
517	ABLAPL/0016265/2022	STATE OF ODISHA BASANTA KUMAR PRADHAN VS	AMITAV TRIPATHY VS	// KHANDAPARA /239 /2022 ()
518	ABLAPL/0016266/2022	STATE OF ODISHA KISHORE PANGI VS	BABITA SAHU VS	// SUNABEDA /146 /2021 S.D.J.M.,KORAPUT(Koraput)
519	ABLAPL/0016267/2022	STATE OF ODISHA NAVODIPTA BAL VS	PRATAP CHANDRA MISHRA VS	GR/0000747/2021 JAJPUR ROAD /637 /2022 ()
520	ABLAPL/0016268/2022	STATE OF ODISHA NISHAKAR @ NISHAMANI PARIDA VS	ASHOK KUMAR SAHOO VS	// KENDRAPARA SADAR /482 /2022 ()
521	ABLAPL/0016269/2022	STATE OF ODISHA PRASANTA KUNDA @ MITU VS	SARATHI JYOTI MOHANTY VS	// NUAGAM (DIGAPAHANDI) /299 /2022 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	ABLAPL/0016270/2022	RAMAKANTA NANDA VS STATE OF ODISHA	ASOK MOHANTY VS	MAHILA P.S.(BBSR) /177 /2022 () //
523	ABLAPL/0016271/2022	SUBRATA PRADHAN @ SITU VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	JARADA /357 /2022 () //
524	ABLAPL/0016272/2022	MURALI BHUTIA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KANTABANIA PS /110 /2022 () //
525	ABLAPL/0016273/2022	HARIHARA BHUE @ HARI BHUE @ HARIHARA BHOSACHIDANANDA PADHEE VS STATE OF ODISHA	 VS	barpalli /59 /2021 () //
526	ABLAPL/0016274/2022	STALIN MOHANTY VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	RAJNAGAR /464 /2022 () //
527	ABLAPL/0016275/2022	SAGAR NATH VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	ANANDAPUR /232 /2022 () //
528	ABLAPL/0016276/2022	SOLO @ SULA BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /471 /2022 () //
529	ABLAPL/0016277/2022	ASHOK KUMAR PALEI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALANGA /204 /2022 () //
530	ABLAPL/0016278/2022	NRUSINGHA BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BAISINGA /412 /2022 () //
531	ABLAPL/0016279/2022	UMAKANTA NAIK VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	DHENKANAL SADAR /591 /2022 () //
532	ABLAPL/0016280/2022	JHUNURANI @ JHUNULATA NAYAK VS STATE OF ODISHA	BISWANATH CHHOUDHURY VS	BAIDESWAR /198 /2022 () //
533	ABLAPL/0016281/2022	SURESH MALIK	SAROJ RANJAN SUBUDHI	/ /0

## ORISSA HIGH COURT

**FILING REPORT AS ON :19/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS STATE OF ODISHA	VS	J.M.F.C.,CHANDIKHOLE(Jajapur ) 2(A)CC/0000057/2022
534	ABLAPL/0016282/2022	SUKADEBA ROUT VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	LOISINGHA(BOLANGIR) /201 /2021 () //
535	ABLAPL/0016283/2022	JAGABANDHU DAS VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// //0 J.M.F.C.,SALIPUR(Cuttack) ICC/0000292/2019
536	ABLAPL/0016284/2022	BALABHADRA PARIDA @ SILU VS STATE OF ODISHA	MOHENDRA DALAI VS	MADHUPATNA /349 /2022 () //
537	ABLAPL/0016285/2022	NARESH CHANDRA GARNAYAK VS STATE OF ODISHA	ANIRUDHA DAS VS	INDUASTRIAL,NISA /188 /2022 () //
538	ABLAPL/0016286/2022	PRASANTA KUMAR BHOKTA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	PURUNAKATAK /179 /2022 () //
539	ABLAPL/0016287/2022	JYOSHARANI MANTRI VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	BAISINGA /419 /2022 () //
540	ABLAPL/0016288/2022	SRIDHAR DANDAPAT VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /470 /2022 () //
541	ABLAPL/0016289/2022	MIHIR KUMAR MAHARATHI @ LULU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JATNI P.S. /440 /2022 () //
542	ABLAPL/0016290/2022	DHRUBA CHARAN BEHERA VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	BINJHARPUR /686 /2022 () //
543	ABLAPL/0016291/2022	MARKA JARMUNDAKA VS STATE OF ODISHA	S.S.RAY (2) VS	CHANDRAPUR /3 /2022 () //
544	ABLAPL/0016292/2022	SANTOSH KUMAR MOHANTY VS	BISWARANJAN DALAI VS	JAJPUR TOWN /460 /2022 ()



## ORISSA HIGH COURT

### FILING REPORT AS ON :19/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	ABLAPL/0016293/2022	STATE OF ODISHA PUSPANJALI SWAIN VS	DEBASIS TRIPATHY VS	// PURI TOWN /381 /2022 ()
546	ABLAPL/0016294/2022	STATE OF ODISHA PANKAJ BARAIK VS	PRADEEP KUMAR MALLIK VS	// MAHILA P.S. BUXIBAZAR /143 /2022 ()
547	ABLAPL/0016295/2022	STATE OF ODISHA HEMANTA KUMAR BHOI VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /677 /2022 ()
548	ABLAPL/0016296/2022	STATE OF ODISHA BINOD CHAUDHURY @ CHOUDHURY VS	JAGABANDHU SAHU VS	// PAIKMAL /286 /2022 ()
549	ABLAPL/0016297/2022	STATE OF ODISHA P. GOPAL KRISHANA VS	BISHNU PRASAD PRADHAN VS	// GOLANTHARA (BERHAMPUR) /373 /2022 ()
550	ABLAPL/0016298/2022	STATE OF ODISHA PINTU RAJ @ DEBENDRA RAJ VS	BIBEKANANDA MAHAPATRA VS	// TOMKA /159 /2022 ()
551	ABLAPL/0016299/2022	STATE OF ODISHA ASHOK KUMAR SAMANTARAY VS	R.K.SAMANTASINGAR VS	// JATNI P.S. /71 /2017 ()
552	ABLAPL/0016300/2022	STATE OF ODISHA DUSMANTA KUMAR BEHERA VS	BIDESH RANJAN BEHERA VS	// RENGALI (SAMBALPUR) /173 /2022 ()
553	ABLAPL/0016301/2022	STATE OF ODISHA ALOK KUMAR MALIK VS	SURYA NARAYAN MISHRA VS	// BALANGA /195 /2022 ()
554	ABLAPL/0016302/2022	STATE OF ODISHA BINOD KUMAR BARAL VS	BIDESH RANJAN BEHERA VS	// RENGALI (SAMBALPUR) /173 /2022 ()
555	ABLAPL/0016303/2022	STATE OF ODISHA AKRAM @ AKRAM AHAMAD VS	DEBASIS MISHRA VS	// BARBIL /299 /2022 ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :19/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	ABLAPL/0016304/2022	KATRAGADDA VENKATA MOHANA RAO @K.V. MOHANA RAO VS STATE OF ODISHA	K.V. MOHANA RAO VS K.V. MOHANA RAO	KASHIPUR /155 /2022 () //
557	ABLAPL/0016305/2022	BALAKRUSHNA SETHI VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	BINIKA /125 /2022 () //
558	ABLAPL/0016306/2022	SANJIT @ SANJEET MOHARANA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MANGALA BAG /275 /2022 () //
559	ABLAPL/0016307/2022	KHAGESWAR PATRA VS STATE OF ODISHA	AVIRAM PATRA VS	KHANDAGIRI P.S. /496 /2022 () //
560	ABLAPL/0016308/2022	NIRUPAMA DEI @ NIRUPAMA PATRA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	JANKIA P.S. /439 /2022 () //
561	ABLAPL/0016309/2022	JHARI SAHU VS STATE OF ODISHA	SAROJ KUMAR DASH VS	NIRAKARPUR /274 /2022 () //
562	ABLAPL/0016310/2022	BIJU @ SRIKANTA SAMANTARAY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	BANAPUR P.S. /490 /2022 () //
563	ABLAPL/0016311/2022	SUMI TUDU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BANGRIPOSI /278 /2022 () //
564	ABLAPL/0016312/2022	CHANDAN PENTHEI VS STATE OF ODISHA	BANSHIDHAR BAUG VS	BIKRAMPUR FCI /326 /2022 () //
565	ABLAPL/0016313/2022	SRIPATI MEHER VS STATE OF ODISHA	SANJEEV UDGATA VS	THELKOLOI PS /56 /2022 () //
566	ABLAPL/0016314/2022	KAILASH CHANDRA NATH VS STATE OF ODISHA	RANJIT MOHANTY VS	KENDRAPARA SADAR /544 /2022 () //
567	ABLAPL/0016315/2022	PRABHUDAT LIMA @ PRABHUDUTTA LIMA	PRASANNA KUMAR MISHRA	R.UDAYAGIRI /146 /2022

## ORISSA HIGH COURT

**FILING REPORT AS ON :19/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
568	ABLAPL/0016316/2022	STATE OF ODISHA V. RADHIKA	TIRTH KUMAR SAHU	// KASHIPUR /154 /2022
		VS	VS	()
569	ABLAPL/0016317/2022	STATE OF ODISHA DABULU BAGARTI @ DABULU BAGARTY	SURYAKANTA DWIBEDI	// PATNAGARH /226 /2022
		VS	VS	()
570	ABLAPL/0016318/2022	STATE OF ODISHA RASHMITA DAS	BIJAYA KUMAR RAGADA	// NANDAPUR /102 /2022
		VS	VS	()
571	ABLAPL/0016319/2022	STATE OF ODISHA SANTOSH KUMAR BHOI @ KUNA	DHANANJAYA NAYAK	// OLATPUR /141 /2022
		VS	VS	()
572	ABLAPL/0016320/2022	STATE OF ODISHA MEGHARAJ BEHERA	SULOCHANA PATRO	// BADABAZAR /336 /2022
		VS	VS	()
573	ABLAPL/0016321/2022	STATE OF ODISHA BISHAL SAHOO	NIKUNJA KUMAR ROUT	// BADAMBADI /378 /2022
		VS	VS	()
574	ABLAPL/0016322/2022	STATE OF ODISHA GUPTA KISHORE DASH	BIJAYA KUMAR RAGADA	// NANDAPUR /102 /2022
		VS	VS	()
575	ABLAPL/0016323/2022	STATE OF ODISHA BETA @ RABI HEMBRAM	AMULYA RATNA PANDA	// SAHADEV KHUNTA /391 /2022
		VS	VS	()
576	ABLAPL/0016324/2022	STATE OF ODISHA HEMANANDA SARDAR	JATESWAR NAYAK	// KALIMELA /107 /2020
		VS	VS	()
577	ABLAPL/0016325/2022	STATE OF ODISHA ALLA LOKESH	MANAS RANJAN PATRA	// CHANDILI /223 /2022
		VS	VS	()
578	ABLAPL/0016326/2022	STATE OF ODISHA RATNAKAR JAYASINGH	DEEPAK KUMAR MOHAPATRA	// CHANDAPUR /174 /2022
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :19/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
579	ABLAPL/0016327/2022	STATE OF ODISHA CHANDAN GUMANSINGH VS	ACHYUTANANDA PATTANAİK VS	// BEGUNIA P.S. /317 /2022 ()
580	ABLAPL/0016328/2022	STATE OF ODISHA BINOD KUMAR JENA VS	BHARAT BHUSAN ROUSTRAY VS	// GOBINDAPUR /183 /2022 ()
581	ABLAPL/0016329/2022	STATE OF ODISHA SUSANTA NAYAK VS	SUSANTA KUMAR NAYAK VS	// BADACHANA /9 /2022 ()
582	ABLAPL/0016330/2022	STATE OF ODISHA RAJESH KUMAR DAS VS	GITA KUMAR SAHU VS	// / /0 ()
583	ABLAPL/0016331/2022	STATE OF ODISHA SATYA SUNDAR NANDA VS	ASOK MOHANTY VS	// MAHILA P.S.(BBSR) /177 /2022 ()
584	ABLAPL/0016332/2022	STATE OF ODISHA KATRAGADDA VENKATA MOHANA RAO @ K.V. MOHANA RAO @ K.V. MOHANA RAO VS	ASOK MOHANTY VS	// KASHIPUR /157 /2022 ()
585	ABLAPL/0016333/2022	STATE OF ODISHA GANJIALU ASHOK REDDY VS	HAREKRUSHNA DASH VS	// KOSAGUMUDA /83 /2022 ()
586	ABLAPL/0016334/2022	STATE OF ODISHA V.UMAPATI RAJU VS	TIRTH KUMAR SAHU VS	// KASHIPUR /158 /2022 ()
587	ABLAPL/0016335/2022	STATE OF ODISHA RAJESH KUMAR MOHANTY VS	RAMDAS ACHARY VS	// KUMBHARAPARA /313 /2022 ()
588	ABLAPL/0016336/2022	STATE OF ODISHA SUNARAM MUNDA @ ACHEN MUNDA VS	TIRTHA KUMAR SAHU VS	// JODA /349 /2022 ()
589	ABLAPL/0016337/2022	STATE OF ODISHA PRASANTA KUMAR KALAS @ BOBBY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// CHANDAPUR /179 /2022 () //

## ORISSA HIGH COURT

### FILING REPORT AS ON :19/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
590	ABLAPL/0016338/2022	BALARAM DALAI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHOGRAI /158 /2022 () //
591	ABLAPL/0016339/2022	GULZABIN QUADRI VS STATE OF ODISHA	MANAS CHAND VS	EOW,BHUBANESWAR /20 /2022 () //
592	ABLAPL/0016340/2022	SHREEDHAR DEV VS STATE OF ODISHA	MANAS CHAND VS	AIRPORT /371 /2022 () //
593	ABLAPL/0016341/2022	SK. IMRAN @ SK. HASINAN RAJA VS STATE OF ODISHA	AMRUT BARAL VS	CUTTACK SADAR /568 /2022 () //
594	ABLAPL/0016342/2022	AMIT PALEI @ AMIT KUMAR PALEI VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	JODA /349 /2022 () //
595	ABLAPL/0016343/2022	SWAGATIKA ACHARYA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	EOW,BHUBANESWAR /20 /2022 () //
596	ABLAPL/0016344/2022	ANANDA SARKAR VS STATE OF ODISHA	PRANAB KUMAR DAS VS	M.V.79 /58 /2022 () //
597	ABLAPL/0016345/2022	BHASKAR BHATTA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	BRAHMAGIRI /283 /2022 () //
598	CONTC(CP)/0000027/2014	CHANDRABHANU SARANGI VS BIJAYALAXMI DASH, D.I.OF SCHOOLS	K.C.SAHU VS	// () //
599	CONTC(CP)/0000036/2015	MANOJ KUMAR PRADHAN VS MADHUSUDAN PADHI	PRAFULLA KUMAR KHATEI VS	// () //
600	CONTC(CP)/0000111/2016	JAYANTA KUMAR RATH VS PARDIP KUMAR JENA	BISWABIHARI MOHANTY VS	// () //
601	CONTC(CP)/0000207/2012	MANMATH KUMAR BISWAL	PRASANTA ROUSTRAY	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :19/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS ER. SUVENDU RAY	VS	0 //

# ORISSA HIGH COURT

MISC CASES FILED on :19/12/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	38/2022 CRLLP/60/2022	SRIPRAKASH MOHANTY-MP	BIBHUTI RANJAN MOHANTY
2	38/2022 CRLLP/60/2022	SRIPRAKASH MOHANTY-MP	BIBHUTI RANJAN MOHANTY
3	53/2022 SAO/5/2022	ASUTOSH AGRAWAL-MP	SATYABADI MANTRY
4	54/2022 WPCRL/95/2022	NIRANJAN DASH-MP	HARIPAD MOHANTY
5	55/2022 WPCRL/173/2022	ANIMESH CHAKRABORTY-MP	SHRIKAR KUMAR RATH
6	76/2022 ARBA/41/2022	KUSUM DHAL-MP	HARMOHAN DHAL
7	97/2022 STREV/22/2017	M/S.SATYA MOTORS-MP	
8	98/2022 STREV/2/2018	M/S.BAJAJ ELECTRICALS LTD.-MP	M/S.TUSHAR KANTI SATPATHY
9	99/2022 STREV/76/2017	M/S.KONARK ELECTRONICS-MP	M/S.DAMODAR PATI
10	100/2022 STREV/3/2018	M/S.KONARK ELECTRONICS-MP	M/S.DAMODAR PATI
11	101/2022 STREV/4/2018	M/S.KONARI ELECTRONICS-MP	M/S.DAMODAR PATI
12	116/2022 TRPCRL/118/2022	PAYAL AGARWAL-MP	SMRUTI RANJAN ROUT
13	130/2022 JCRLA/9/2015	MANGAL MARANDI-MP	DIPAK RANJAN MISHRA
14	131/2022 JCRLA/9/2015	MANGAL MARANDI-MP	
15	238/2022 LAA/13/2022	RAJKISHORE SAHOO-MP	PRAVAT RANJAN SUTAR
16	239/2022 LAA/73/2022	GAIRUN BIBI-MP	SUDHIR CHANDRA MOHANTY
17	240/2022 LAA/74/2022	GAIRUN BIBI-MP	SUDHIR CH. MOHANTY
18	241/2022 LAA/75/2022	GAIRUN BIBI-MP	SUDHIR CH. MOHANTY
19	287/2022 CMAPL/780/2022	SUJAYA SHANKAR SINGH DEO-MP	SANTOSH KUMAR SAMANTARAYA
20	288/2022 CMAPL/242/2020	ABHIMANYU JENA-MP	SANJIB MOHANTY
21	289/2022 CMAPL/781/2022	SANJAY KU.DASH-MP	MANOJ KUMAR MOHANTY
22	319/2022 MATA/284/2022	SWETARUPA SAHOO-MP	LAXMAN PRADHAN
23	320/2022 MATA/284/2022	SWETARUPA SAHOO-MP	LAXMAN PRADHAN
24	341/2022 RVWPET/367/2022	D.M., NATIONAL INSURANCE CO.LTD.-MP	PRASANTA KUMAR MAHALI
25	427/2022 WPC(OA)/1782/2017	JAGATDISH KUMAR NAIK-MP	SHASHI BHUSAN JENA
26	447/2022	PRASANTA KUMAR SAHOO-MP	

27	CRLMP/1519/2022 448/2022	ANATHA BANDHU BISWAL-MP	H.N.TRIPATHY
28	CRLMP/2412/2022 449/2022	KULAMANI SENAPATI-MP	PRASANTA KUMAR NANDA
29	CRLMP/2621/2022 542/2022	PRATIMA KHATEI-MP	BAIJAYANTI MOHANTY
30	TRP(C)/494/2022 761/2022	NEW INDIA ASSURANCE CO. LTD.-MP	BIVASH CHANDRA SINGH
31	FAO/427/2022 762/2022	NEW INDIA ASSURANCE CO. LTD.-MP	BIVASH CHANDRA SINGH
32	FAO/427/2022 763/2022	TRINATH CHARAN SWAIN-MP	DURGESH NARAYAN RATH
33	FAO/493/2022 764/2022	THE MANAGER LEGAL, M/S. UNITED INDIA INSURANCE CO. LTD.-MP	BOJYDAS MOHAPATRA
34	FAO/491/2022 865/2022	BRIJESH SINGH MOR@BRIJESH MOR-MP	
35	CRLREV/205/2021 866/2022	BULU @ GOSWAMI ROUT-MP	ANIRUDHA DAS
36	CRLREV/620/2022 1261/2022	RABINARAYAN MOHAPATRA-MP	MANOJ KUMAR KHUNTIA
37	WPC(OAC)/1361/2016 1295/2022	NARENDRA KADRAKA-MP	M/S.G.N.MISHRA
38	RSA/314/2018 1296/2022	PRATIMA PRADHAN-MP	RAJENDRA NARAYAN ROUT
39	RSA/362/2022 1297/2022	GOURANGA CHARAN PRADHAN @ GOURANGA PRADHAN-MP	ANMIPAV TRIPATHY
40	RSA/363/2022 1298/2022	PUPPALA ISWARAMMA-MP	
41	RSA/41/2014 1299/2022	M/S.BHUSAN POWER AND STEEL LTD.-MP	S.C.SAMANTARAY
42	RSA/366/2022 1300/2022	KAMALA KANTA PANDEY-MP	JAGANNATH BHUYAN
43	RSA/367/2022 1377/2022	RAHUL KUMAR AGRAWAL-MP	PRASANTA KUMAR SATAPATHY
44	CMP/1335/2022 1378/2022	ANIL KUMAR AGRAWAL-MP	
45	CMP/1195/2022 1379/2022	SHIBA @ SIBA SANKAR PATRA-MP	MANMAYA KUMAR DASH
46	CMP/1336/2022 1380/2022	SULOCHANA LENKA-MP	SUDHANSU SEKHAR JENA
47	CMP/1337/2022 1381/2022	NARAYAN BEHERA-MP	M/S.RABINDRA KU.PRUSTY
48	CMP/1653/2015 1382/2022	NARAYAN BEHERA-MP	M/S.RABINDRA KU.PRUSTY
49	CMP/1653/2015 1383/2022	NARAYAN BEHERA-MP	M/S.RABINDRA KU.PRUSTY
50	CMP/1653/2015 1384/2022	HARIHAR NAYAK-MP	BIBHUTI KESHARI BISWAL
51	CMP/1338/2022 1385/2022	RAJENDRA KUMAR MISHRA-MP	LAXMAN PRADHAN
52	CMP/1339/2022 1386/2022	NIRMALA NANDA-MP	RABI NARAYAN BEHERA
53	CMP/1340/2022 1387/2022	THAKURA MEHER-MP	DEBASIS TRIPATHY
54	CMP/1341/2022 1388/2022	ANANTRAM BHOTRA-MP	DEBASIS TRIPATHY
55	CMP/1247/2022 1389/2022	S.K.ABUBAKAR SIDIQUE-MP	UMA CHARAN MISHRA
56	CMP/1342/2022 1506/2022	SAUNTIA HARI-MP	PRASANTA KUMAR TRIPATHY
57	MACA/589/2022 1507/2022	SAUNTIA HARI-MP	PRASANTA KUMAR TRIPATHY
	MACA/589/2022		



58	1508/2022 MACA/728/2022	RINA MANI MALIK-MP	PRADEEP KUMAR MISHRA
59	1509/2022 MACA/729/2022	TARACHANDA MISHRA-MP	PRADEEP KUMAR MISHRA
60	1510/2022 MACA/729/2022	TARACHANDA MISHRA-MP	PRADEEP KUMAR MISHRA
61	1511/2022 MACA/730/2022	JAYANTI JENA-MP	PRADEEP KUMAR MISHRA
62	1512/2022 MACA/731/2022	PABITRA GHOSE-MP	PRADEEP KUMAR MISHRA
63	1513/2022 MACA/732/2022	THE MANAGER, T.P. HUB, THE ORIENTAL INSURANCE CO. LTD.-MP	SCINDIA MPH ROY
64	1514/2022 MACA/733/2022	ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
65	1515/2022 MACA/734/2022	B.M., ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD.-MP	DEVI AMI ALI KHAN
66	1516/2022 MACA/735/2022	THE DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	AMAM ALI KHAN
67	1517/2022 MACA/736/2022	DIVL. MANAGER, DIVISION XV, M/S. NATIONAL INSURANCE CO. LTD.-MP	SUBIR KISHOR TRIPATHY
68	1518/2022 MACA/648/2020	DIVISIONAL MANAGER, M/S NATIONAL INSURANCE CO. LTD.-MP	PRITIKASH KUMAR MOHANTY
69	1519/2022 MACA/683/2022	DIVISIONAL MANAGER, NATIONAL INSURANCE CO LTD.-MP	BMOY DASMOHAPATRA
70	2263/2022 BLAPL/11116/2022	PRASANTA KUMAR MAHANTA @ PRASANTA MOHANTA-MP	
71	2264/2022 BLAPL/4642/2022	KAILASH DALEI @ KAILASH CHANDRA DALEI-MP	SATYASHREE MOHANTY
72	2265/2022 BLAPL/8128/2022	SK. MONAF HUSEN-MP	AMULYA RATNA PANDA
73	2266/2022 BLAPL/5856/2022	GAGANE @ GAGAN SUNA @ PANIGRAHI-MP	
74	2267/2022 BLAPL/9262/2022	SURAJ DALABEHERA-MP	
75	2268/2022 BLAPL/8057/2022	SHASHADHAR PANDA-MP	HRUDANANDA MOHAPATRA
76	2269/2022 BLAPL/5423/2022	TRAILOKYA KESHARI SWAIN-MP	R.N.BISWAL
77	2270/2022 BLAPL/8058/2022	PRAFULLA BARLA-MP	SARAT KUMAR JENA
78	2271/2022 BLAPL/9166/2022	BASANTA BARIK-MP	
79	2272/2022 BLAPL/7903/2022	JITENDRA PATIKA-MP	ADHIKARI CHITTARANJAN DAS, MR. DURGA PRASAD
80	2272/2022 CRLA/460/2022	KABI CHANDRA BEHERA-MP	AMITAV TRIPATHY
81	2273/2022 BLAPL/523/2022	SEIKH SAMMATULLAH-MP	BIBHU PRASAD DAS, M/S AMULYA RATNA PANDA, S
82	2273/2022 CRLA/1175/2022	BEDA @ RABI BEHERA-MP	SUSANTA KUMAR TRIPATHY
83	2274/2022 CRLA/1175/2022	BEDA @ RABI BEHERA-MP	SUSANTA KUMAR TRIPATHY
84	2275/2022 CRLA/780/2021	INDRAJIT JENA-MP	SANTOSH KUMAR MAHANTY
85	2276/2022 CRLA/1176/2022	DIBYA KESHARI MOHANTY-MP	BASUDEV PUJARI
86	2277/2022 CRLA/1176/2022	DIBYA KESHARI MOHANTY-MP	BASUDEV PUJARI
87	2278/2022 CRLA/629/2016	SURESH EKKA-MP	M/S.BIJAYA LAXMI TRIPATHY
88	2279/2022 CRLA/178/2017	PALESWAR SAHU-MP	M/S.B.L.TRIPATHY
89	2280/2022	JYOTI RANJAN PATI-MP	

90	CRLA/236/2021 2281/2022 CRLA/1178/2022	BIJAYA BALMUCHU-MP	CHITTARANJAN PATTNAIK
91	2282/2022 CRLA/1178/2022	BIJAYA BALMUCHU-MP	CHITTARANJAN PATTNAIK
92	2283/2022 CRLA/1179/2022	MADHUSUDAN BEHERA-MP	CHITTA RANJAN SAHU
93	2284/2022 CRLA/1179/2022	MADHUSUDAN BEHERA-MP	CHITTA RANJAN SAHU
94	2285/2022 CRLA/1180/2022	BIJU KANHAR-MP	SANJIB KUMAR BHANJADEO
95	2286/2022 CRLA/1180/2022	BIJU KANHAR-MP	SANJIB KUMAR BHANJADEO
96	2652/2022 ABLAPL/821/2020	SUSHANTA SEKHAR SWAIN-MP	
97	2653/2022 ABLAPL/15020/2022	TOFAN SAMAL-MP	
98	2654/2022 ABLAPL/14529/2022	BEVA SUSHIL BISWAS-MP	
99	2655/2022 ABLAPL/14793/2022	SARAT CHANDRA PANDA-MP	BIBHU PRASAD DAS
100	2656/2022 ABLAPL/11362/2022	SANJEEB KUMAR DAS-MP	
101	2657/2022 ABLAPL/14074/2022	RAMA CHANDRA RANA-MP	
102	2658/2022 ABLAPL/14183/2022	DINABANDHU RANA-MP	
103	2659/2022 ABLAPL/14118/2022	K. GANAPATI @ GANESHAR RAO @ GANAPATI RAO @ GANAPATI RAO @ PATI-MP	
104	2660/2022 ABLAPL/13724/2022	SUBAL BARIK-MP	
105	2661/2022 ABLAPL/13726/2022	JAGADISH SAHU-MP	
106	2662/2022 ABLAPL/13821/2022	SANJAYA KUMAR MAHALI-MP	
107	2663/2022 ABLAPL/4588/2022	ROCKY SUNA-MP	
108	2664/2022 ABLAPL/12304/2022	SAUDAMINI SAHOO-MP	
109	2665/2022 ABLAPL/12348/2022	ABHISHEK KHUNTIA-MP	DILLIP KUMAR MOHANTY
110	2666/2022 ABLAPL/5651/2022	GANDU @ RAJ KISHORE BEHERA-MP	
111	2667/2022 ABLAPL/3245/2022	RINA PRADHAN-MP	
112	2668/2022 ABLAPL/3273/2022	NAKULA PRADHAN-MP	
113	2669/2022 ABLAPL/10236/2020	HEMANTA KU. BEHERA-MP	KULDEEP MOHANTY
114	2670/2022 ABLAPL/13393/2022	UTTAM PATRA-MP	
115	3177/2022 CRLMC/2550/2022	PRADEEPTA KUMAR BEHERA@SAGAR BEHERA-MP	
116	3178/2022 CRLMC/2344/2022	GANDHARBA SAHU-MP	
117	3179/2022 CRLMC/4090/2022	ANANTA TANDI@GUNDU-MP	TRILOCHAN NANDA
118	3180/2022 CRLMC/4091/2022	LOKANATH BEHERA@LOKA-MP	SARADA PRASAD DASH
119	3181/2022 CRLMC/4092/2022	MINATI BEHERA-MP	AMARESH CHANDRA SAMAL
120	3182/2022 CRLMC/4093/2022	BISHNU CHARAN DAS-MP	ANIMA KUMARI DEI

121	3183/2022 CRLMC/4094/2022	VIVEKA NANDA PARIDA-MP	TUSAR KUMAR MISHRA
122	3184/2022 CRLMC/4097/2022	SHALINI MOHAN-MP	SOUBHAGYA KUMAR DASH
123	3185/2022 CRLMC/4098/2022	RAJANIKANTA MAHALIK-MP	DIPAK RANJAN MISHRA
124	3186/2022 CRLMC/358/2022	SONU KUMAR SAHOO-MP	PARTHA SARATHI NAYAK
125	3187/2022 CRLMC/4101/2022	BHABISWAR SAHOO-MP	AMITAV TRIPATHY
126	3188/2022 CRLMC/3410/2022	BABRUBAHAN PATRA@PINTU-MP	
127	3189/2022 CRLMC/4103/2022	SHIBANATH HARIJAN-MP	ANIRUDHA DAS
128	3190/2022 CRLMC/4105/2022	ANEEL KUMAR DASBARMA-MP	SUKANTA KUMAR DALAI
129	3191/2022 CRLMC/4106/2022	KRUSHNA CHANDRA BEHERA-MP	ANIRUDHA DAS
130	3192/2022 CRLMC/4107/2022	JITEN KUMAR PARIJA-MP	AJIT KUMAR MOHANTY
131	3193/2022 CRLMC/4108/2022	SUBHASISH CHINMAYA-MP	BIJAYA KUMAR BEHERA 1
132	3194/2022 CRLMC/994/2022	USHA KHAITAN-MP	HARIPAD MOHANTY
133	3195/2022 CRLMC/3266/2022	RABINDRA KUMAR DASH-MP	
134	3196/2022 CRLMC/4109/2022	KAILASH CHANDRA ROUT-MP	SUKANTA KUMAR NAYAK
135	3197/2022 CRLMC/4110/2022	PRASANNA NATH-MP	ABINASH ROUSTRAY
136	3198/2022 CRLMC/4111/2022	ANSUMAN DAS-MP	SAMIR KUMAR MISHRA
137	3199/2022 CRLMC/4112/2022	DAMODAR DAS-MP	MALAYA KUMAR MOHANTY
138	3200/2022 CRLMC/609/2017	DILLIP KU.SAHOO-MP	M/S.BISWAJIT NAYAK
139	3201/2022 CRLMC/4114/2022	ADITYANARAYAN RATH-MP	SANTOSH KUMAR MAHANTY
140	3202/2022 CRLMC/4117/2022	SIDHHARTHA SWAIN-MP	SAMIR KUMAR MISHRA
141	3203/2022 CRLMC/4118/2022	MINATI PRADHAN-MP	SARAT KUMAR JENA
142	3204/2022 CRLMC/4004/2022	RAJKISHORE BEHERA-MP	MONIKA SAMAL
143	3205/2022 CRLMC/4119/2022	MALLA ARUNA KUMARI@ARUNA KUMARI MALLA-MP	SOUMYA RANJAN MOHANTY
144	3206/2022 CRLMC/4121/2022	SIDHESWAR MISHRA-MP	DEBASIS TRIPATHY
145	3207/2022 CRLMC/4122/2022	DILLIP KUMAR NAYAK@DEELIP NAYAK-MP	BRUNDABAN ROUT
146	3208/2022 CRLMC/4123/2022	SUBRAT KUMAR MOHAPATRA-MP	BIGYAN KUMAR SHARMA
147	3209/2022 CRLMC/4125/2022	PRAKASH CH. NAYAK-MP	SURYAKANTA DASMOHAPATRA
148	3210/2022 CRLMC/4125/2022	PRAKASH CH. NAYAK-MP	SURYAKANTA DASMOHAPATRA
149	3211/2022 CRLMC/4127/2022	CHINNI @ GORALA VIJAYA KUMAR-MP	ASHOK DAS
150	3212/2022 CRLMC/4127/2022	CHINNI @ GORALA VIJAYA KUMAR-MP	ASHOK DAS
151	4057/2022 WA/1735/2022	STATE BANK OF INDIA-MP	S. RATH
152	4058/2022	LAXMI PRASAD MOHAPATRA-MP	DURGA PRASAD NANDA

153	WA/1257/2022 4059/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A
154	WA/1736/2022 4060/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A
155	WA/1736/2022 17398/2022	ALL INDIA FAIR PRICE SHOP DEALERS FEDERATION, WEST BENGAL	SOUMEN TALUKDER
156	WP(C)/34998/2022 17399/2022	ASHOK KUMAR PANIGRAHI-MP	SANJIB MOHANTY
157	WP(C)/34997/2022 17400/2022	SIKSHYA O ANUSANDHAN, JAGAMARA-MP	PABITRA KUMAR NAYAK
158	WP(C)/35001/2022 17401/2022	AVIJIT DAS-MP	MANAS RANJAN DHAL
159	WP(C)/33880/2022 17402/2022	VIVEK PARIDA-MP	MANAS RANJAN DHAL
160	WP(C)/33874/2022 17403/2022	KRUSHNA CHANDRA PRUSTY-MP	TUNA SAHU
161	WP(C)/35008/2022 17404/2022	BHABANI SANKAR PANDA-MP	SADASIVA PATRA
162	WP(C)/27663/2022 17405/2022	GOURAHARI HANSDAH-MP	MANAS PATI
163	WP(C)/35010/2022 17406/2022	ANANTA KU.MOHANTY-MP	M/S.MAHESWAR MOHANTY
164	WP(C)/15160/2009 17407/2022	MAHESWAR SAHOO-MP	NIRANJAN LENKA
165	WP(C)/35017/2022 17408/2022	ARUNA PATNAIK-MP	
166	WP(C)/33122/2022 17409/2022	MARY SAHOO-MP	
167	WP(C)/33410/2022 17410/2022	YASHODA-MP	ANJAN KUMAR BISWAL
168	WP(C)/35030/2022 17411/2022	SABITA MALLA-MP	PRAKASH CHANDRA MALLA
169	WP(C)/32017/2022 17412/2022	SANDIP MISHRA-MP	S.K.SAMAL
170	WP(C)/35046/2022 17413/2022	SUSHIL KUMAR PRADHAN-MP	AGASTI KANUNGO
171	WP(C)/35047/2022 17414/2022	NIBEDITA DASH-MP	AGASTI KANUNGO
172	WP(C)/35051/2022 17415/2022	PRABASINI PANDA-MP	DURGESH NARAYAN RATH
173	WP(C)/35062/2022 17416/2022	SECY.,TARINI THAKURA-MP	M/S.SUDHANSU S.PRATAP
174	WP(C)/9524/2008 17417/2022	M/S. TURRIS INFRATECH PVT. LTD.,BBSR-MP	SUKANTA KUMAR DALAI
175	WP(C)/32028/2022 17418/2022	GANNON DUNKERLEY AND CO. LTD. NEW DELHI-MP	SOUMYA RANJAN MOHANTY
176	WP(C)/35081/2022 17419/2022	ISWAR CHANDRA MOHANTY-MP	M/S.PRADEEP KUMAR KHUNTIA
177	WP(C)/24385/2017 17420/2022	CHANDAN BEHERA-MP	M/S.K.P.MOHANTY M/S B.C.DAS,G.DAS,S.SAHU,S.MO
178	WP(C)/23889/2015 17421/2022	SISIR NATH-MP	KISHORE KUMAR JENA
179	WP(C)/6774/2022 17422/2022	MAHENDRA KUMAR BEHERA-MP	SUKANTA KUMAR DALAI
180	WP(C)/35100/2022 17423/2022	JYOTI PRAKASH PANDUA-MP	J.K.MISHRA 2
181	WP(C)/35112/2022 17424/2022	GOLAP BEHERA-MP	SUKANTA KUMAR DALAI
182	WP(C)/35116/2022 17425/2022	M/S SAINIK MINING AND ALLIED LTD., ANGUL-MP	AKSHYANGSHU SEKHAR NANDY
183	WP(C)/35115/2022 17426/2022	KISMATUN BIBI-MP	DEEPALI MAHAPATRA
	WP(C)/35119/2022		

184	17427/2022 WP(C)/35125/2022	SAPTA SUNDAR MAITY-MP	ASHOK KUMAR SAHOO
185	17428/2022 WP(C)/35126/2022	DR. ARCHANA KANUNGO-MP	
186	17429/2022 WP(C)/26369/2022	SHAMA @ SHYAM SUNDAR PATRA-MP	
187	17430/2022 WP(C)/25469/2022	M/S SAMBALPURI BASTRAYALAYA HANDLOOM CO OPERATIVE SOCIETY LTD., BARGARH-MP	
188	17431/2022 WP(C)/35131/2022	BHABANI GURU-MP	SUKANTA KUMAR DALAI
189	17432/2022 WP(C)/35131/2022	BHABANI GURU-MP	SUKANTA KUMAR DALAI
190	17433/2022 WP(C)/35134/2022	RAJKISHOR SAHU-MP	SUKANTA KUMAR DALAI
191	17434/2022 WP(C)/35132/2022	SAROJ KUMAR SETHI-MP	SATYABRATA MOHANTY
192	17435/2022 WP(C)/27440/2022	M/S. ORBIZ AUTOMOTIVEZ-MP	IPSIT AUROBINDO ACHARYA
193	17436/2022 WP(C)/11904/2022	THE MANAGEMENT, NEELACHAL HOSPITAL PVT. LTD., BBSR	MOHAN NANDA
194	17437/2022 WP(C)/11905/2022	THE MANAGEMENT, NEELACHAL HOSPITAL PVT. LTD., BBSR	MOHAN NANDA
195	17438/2022 WP(C)/28974/2022	RAJENDRA NATH MOOKERJEE-MP	
196	17439/2022 WP(C)/35150/2022	MONALI MALLIK-MP	ASHOK KUMAR SAHOO
197	17440/2022 WP(C)/35151/2022	URMILA SWAIN-MP	SARTHAK PRADHAN
198	17441/2022 WP(C)/13631/2014	SUSHANTA KABI-MP	M/S.PRAFULLA KU.RATH
199	17442/2022 WP(C)/13632/2014	PUSPANJALI ROURAY-MP	M/S.PRAFULLA KU.RATH
200	17443/2022 WP(C)/13635/2014	AJAY KU.DWIBEDI-MP	M/S.PRAFULLA KU.RATH
201	17444/2022 WP(C)/31234/2022	HEMANTA KUMAR SETH-MP	SIBANARAYAN BISWAL
202	17445/2022 WP(C)/35167/2022	BAIRAGI CHARAN SINGH-MP	ATMAJIT MANMITH DAS
203	17446/2022 WP(C)/29511/2021	SUSHANTA KUMAR MOHANTY-MP	SOUMYA MISHRA
204	17447/2022 WP(C)/32067/2022	BHAIRAB CHARAN PATTANAIK-MP	SAMIR KUMAR MISHRA
205	17448/2022 WP(C)/29061/2022	ARUNA KUMAR SAMAL-MP	SAMEER KUMAR DAS
206	17449/2022 WP(C)/26722/2022	SAILABALA ROUT-MP	SAMARENDRA MOHANTY
207	17450/2022 WP(C)/35170/2022	SAI TRADING GO., RAYAGADA-MP	S.S.RAO
208	17451/2022 WP(C)/6893/2016	BISAKHA NAIK-MP	M/S.RAMAKANTA MOHANTY
209	17452/2022 WP(C)/272/2009	RATNAKAR SAHOO-MP	M/S.RAMAKANTA MOHANTY
210	17453/2022 WP(C)/272/2009	RATNAKAR SAHOO-MP	M/S.RAMAKANTA MOHANTY
211	17454/2022 WP(C)/272/2009	RATNAKAR SAHOO-MP	M/S.RAMAKANTA MOHANTY
212	17455/2022 WP(C)/38529/2021	KISHAN KUMAR MALLICK-MP	BASANTA KUMAR DAS
213	17456/2022 WP(C)/35036/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
214	17457/2022 WP(C)/35177/2022	APEX HORTICULTURE PVT. LTD.,KOLKATA-MP	BISHNU PRASAD PRADHAN
215	17458/2022	KABITA SWAIN-MP	KSHIROD KUMAR ROUT

216	WP(C)/35181/2022 17459/2022	DIBAKAR SAHOO-MP	DURGESH NARAYAN RATH
217	WP(C)/18300/2022 17460/2022	JAGABANDHU @ JAGA PATNAYAK-MP	M/S.BISWAJIT MOHANTY
218	WP(C)/19546/2018 17461/2022	REKHA SINGHAL-MP	SASWAT K. ACHARYA
219	WP(C)/35182/2022 17462/2022	M/S.IDL EXPLOSIVES LTD.-MP	NIROD KUMAR SAHU
220	WP(C)/16252/2021 17463/2022	UDHABA PADHY-MP	PRONOY MOHANTY
221	WP(C)/35183/2022 17464/2022	PRASANTA KUMAR SINGH-MP	AJIT CHANDRA MOHAPATRA
222	WP(C)/35184/2022 17465/2022	EGLOBETECH INDIA PVT LTD. BBSR-MP	AMITABH MISHRA
223	WP(C)/35185/2022 17466/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
224	WP(C)/35048/2022 17467/2022	M/S. JAI JALARAM CONSTRUCTION, CUTTACK-MP	SAMBIT RATH
225	WP(C)/35187/2022 17468/2022	KANHU MEHER-MP	BINOD KUMAR HATI
226	WP(C)/35190/2022 17469/2022	JALADHAR MALLICK-MP	BINI MISHRA
227	WP(C)/35189/2022 17470/2022	SHASHANKA SHEKHAR JENA-MP	SAMEER KUMAR DAS
228	WP(C)/35191/2022 17471/2022	DUKHITA SAHOO-MP	
229	WP(C)/32330/2022 17472/2022	BIBHUTI BHUSAN SETHI-MP	SAMEER KUMAR DAS
230	WP(C)/35192/2022 17473/2022	STATE OF ODISHA-MP	HARMOHAN DHAL, A.G.A.
231	WP(C)/35052/2022 17474/2022	MANASI SAMANTARAY-MP	SAMEER KUMAR DAS
232	WP(C)/35194/2022 17479/2022	M/S.BAJAJ ELECTRICALS LTD.-MP	M/S.TUSHAR KANTI SATAPATHY
233	WP(C)/23576/2017 17480/2022	M/S Z PLUS SURAKHYA SEVA, BBSR-MP	BISHNU PRASAD PRADHAN
234	WP(C)/27575/2022 17481/2022	SURYAMANI SAHOO-MP	LALATENDU SAMANTRAY
235	WP(C)/35205/2022 17482/2022	VISA INDUSTRIES LTD., KOLKATA-MP	Anupam Dash
236	WP(C)/35206/2022 17483/2022	PRAKASH KUMAR JENA-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
237	WP(C)/35066/2022 17484/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
238	WP(C)/36592/2021 17485/2022	SUKANTA MUDULI-MP	NILAMADHAB SARKAR
239	WP(C)/32765/2022 17486/2022	SNEHALATA SWAIN-MP	
240	WP(C)/34693/2021 17487/2022	SADASIBA BEHERA-MP	BIGHNARAJ RATH
241	WP(C)/32622/2022 17488/2022	DHANESWAR PANDA-MP	MANAS PATI
242	WP(C)/8861/2020 17489/2022	UNION OF INDIA-MP	
243	WP(C)/35217/2022 17490/2022	PRADYUMNA KUMAR PARIDA-MP	SANTOSH KUMAR SWAIN
244	WP(C)/35073/2022 17491/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
245	WP(C)/35219/2022 17492/2022	SUBHASINI PATRO-MP	AMIT PRASAD BOSE
246	WP(C)/7492/2018 17493/2022	PARAMANANDA @ PREMANANDA PRADHAN-MP	M/S.DAYANANDA MOHAPATRA

247	17494/2022 WP(C)/23600/2021	KAMAL LOCHAN JENA-MP	DAYANANDA MOHAPATRA
248	17495/2022 WP(C)/35220/2022	M/S.GUPTA POWER INFRASTRUCTURE LTD. CUTTACK-MP	PRAMIT PRASAD BOSE
249	17496/2022 WP(C)/35223/2022	BISWARANJAN MOHAPATRA-MP	HIMANSU SEKHAR MOHANTY
250	17497/2022 WP(C)/35114/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
251	17498/2022 WP(C)/35222/2022	EXECUTIVE ENGR.,(ELECT.), TPNODL, JODA ELECTRICAL	PRASANTA KUMAR TRIPATHY
252	17499/2022 WP(C)/18478/2014	SARDAR SOHAN SINGH@S-MP	NIROD KUMAR SAHU
253	17500/2022 WP(C)/32067/2022	BHAIRAB CHARAN PATTANAİK-MP	SUDHANSHU SEKHAR PRATAP
254	17501/2022 WP(C)/34658/2022	M/S MIDEAST INTEGRATED STEELS LTD., NEW DELHI-MP	MRAMDAS ACHARY
255	17502/2022 WP(C)/16742/2022	M/S MAGMA FOODS PVT. LTD.-MP	
256	17503/2022 WP(C)/35120/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
257	17504/2022 WP(C)/35229/2022	MIR MOHAMMED JASIMUDDIN-MP	NITYANANDA BEHURIA
258	17505/2022 WP(C)/4980/2019	SAMBARI MUNDA-MP	M/S.PRAFULLA KUMAR RATH
259	17506/2022 WP(C)/4975/2019	TAGA MUNDA-MP	M/S.PRAFULLA KUMAR RATH
260	17507/2022 WP(C)/4974/2019	CHANDAMANI MUNDA-MP	M/S.PRAFULLA KUMAR RATH
261	17508/2022 WP(C)/8803/2019	MANI MUNDA-MP	M/S.PRAFULLA KUMAR RATH
262	17509/2022 WP(C)/34993/2021	M/S TRIVENI EARTHMOVERS PVT. LTD.-MP	DURGA PRASAD NANDA
263	17510/2022 WP(C)/35128/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
264	17511/2022 WP(C)/5480/2009	JAMUNA DEI@OJHA-MP	M/S.SAURJYAKANTA PADHI
265	17512/2022 WP(C)/35234/2022	SAROJ KUMAR BEHERA-MP	ANANTA NARAYAN PATTANAYAK
266	17513/2022 WP(C)/35236/2022	SRI GANESH SPONGE IRON PVT. LTD.,KEONJHAR-MP	TANMAY MISHRA
267	17514/2022 WP(C)/5480/2009	JAMUNA DEI@OJHA-MP	M/S.SAURJYAKANTA PADHI
268	17515/2022 WP(C)/5480/2009	JAMUNA DEI@OJHA-MP	M/S.SAURJYAKANTA PADHI
269	17516/2022 WP(C)/5480/2009	JAMUNA DEI@OJHA-MP	M/S.SAURJYAKANTA PADHI
270	17517/2022 WP(C)/13578/2009	BICHHANDA MALLIK-MP	M/S.ABHIRAM SWAIN
271	17518/2022 WP(C)/13578/2009	BICHHANDA MALLIK-MP	M/S.ABHIRAM SWAIN
272	17519/2022 WP(C)/35237/2022	SRI GANESH SPONGE IRON PVT. LTD.,KEONJHAR-MP	TANMAY MISHRA
273	17520/2022 WP(C)/34769/2022	SASMITA SAHOO-MP	MANMAYA KUMAR DASH